

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 290/2025

In the matter of:

Shri Hemant Singh Gonia & Others

... Applicant

Vs

State of Uttarakhand & Others

... Respondents

INDEX

Sl. No.	Particulars	Page No.
1.	Index	
2.	Response Affidavit	
3.	Annexure A: Letter by Learned Sub-District Magistrate, Kaichi Dham, to the Learned District Magistrate, Nainital, Vide Letter No. 3073, dated 25/08/2025.	
4.	Annexure B: Joint Inspection Report.	

New Delhi

Dated:



Filed By

DEEPAK BORA

Counsel for the State of Uttarakhand
17, New Lawyers Chambers,
Setalvad Block,
Supreme Court of India
New Delhi-110001
Mobile No. 9971578987

9

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 290/2025**

In the matter of:

Shri Hemant Singh Gonja & Others

... Applicant

Vs

State of Uttarakhand & Others

... Respondents

**RESPONSE AFFIDAVIT BY DISTRICT MAGISTRATE, NAINITAL,
UTTARAKHAND IN COMPLIANCE OF DIRECTIONS PASSED BY THE HON'BLE
NATIONAL GREEN TRIBUNAL VIDE ITS ORDER DATED 09.07.2025**

I, Vandana Singh, D/o Shri Main Pal Singh, aged about 36 years, presently posted as District Magistrate, Nainital, Uttarakhand, do hereby solemnly affirm and state as under:

1. That in my above-mentioned official capacity, I am conversant with the facts and circumstances of the present matter and, therefore, I am fully competent and authorized to swear and file this Response Affidavit before this Hon'ble Tribunal. This affidavit is being filed in faithful compliance of the directions passed by the Hon'ble National Green Tribunal vide its order dated 09.07.2025 in the above-mentioned Original Application.

2. That the principal grievance of the applicant, are herein as follows:

"In the Bhawali area of Nainital district of Uttarakhand, there is Shipra north flowing river, which flows through Kainchi Dham temple to Khairna. People have illegally occupied the banks of this river and built hotels and houses. The sewer pipes of their houses have been laid on the river. A lot of dirt is being

Register S.N. 227

NOTARY
Jyoti Prakash
Advocate
HQ - Nainital
Reg. No. 21 (10)/2005

28.8.25

JYOTI PRAKASH, Advocate
NOTARY H.Q. Nainital
Reg. No. 21 (10) 2005

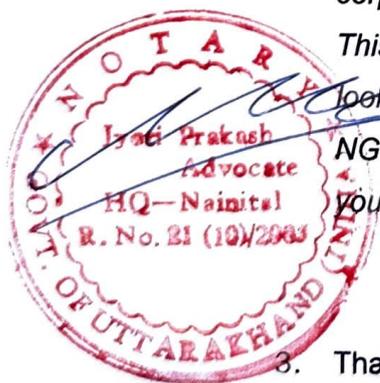
D

generated. It is not worth seeing or standing there. Whereas, as per order of the Ministry of Environment, Government of India there should not be any house, hotel, temple, mosque, church within 150 meters of the river. This river has a lot of importance. It has also been written about it in the scriptures. You can inspect this river at Bhawali market. The Municipal Pollution Department just serves the purpose by giving notices to them. This is what happens every time. There is no one to look after it. Especially, there is so much dirt on the river from Bhawali to below Kainchi Dham temple. There is no one to look after it. Here also, shops have been built on the banks of the river in front of the temple. Their sewers are also going towards the river, to whom notices were given, which is not the rule. This is absolutely true that from this very river's water, Neem Karoli Maharaj made prasad and served to the devotees when the ghee got finished and the shopkeepers here are robbing people by unusual hotel rent, food, breakfast and lunch as per their wish. Many people are cheating people by making fake ID of Neem Karoli Maharaj ji. Kainchi Dham Trust neither gets the river cleaned nor takes any action while offerings of worth crores of rupees are made here. This river is getting polluted, photo and video we are collecting and sending to you. Action should be taken on this in public interest. This is absolutely true and this place should be inspected by the Environment Ministry of Government of India, NGT.

Every year crores of rupees are spent by the government to improve this river. Many quintals of garbage are removed by social workers through continuous cleanliness drives in this river. The district administration, municipal corporation, district environment department do not pay any attention to this.

This matter has been going on for the past several years. There is no one to look into it. Please take the trouble of immediately filing a complaint with the NGT department and taking action. The local people will always be grateful to you for this noble work"

3. That this Hon'ble Tribunal, in view of the environmental concerns raised in the application, was pleased to constitute a Joint Committee comprising officers authorized by the Uttarakhand Pollution Control Board and the District



Part 2
28.8.15
JYOTI PRAKASH, Advocate
NOTARY H.Q. Nainital
Reg. No. 21 (10) 2005

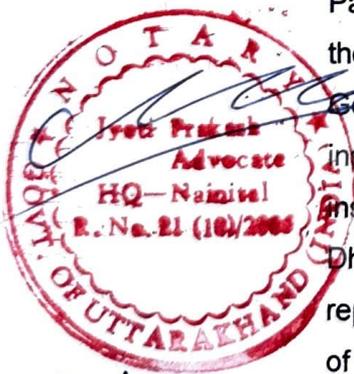
Q

Magistrate, Nainital, with a direction to undertake site visits, examine the grievances of the applicant, associate the applicant and the project proponents, verify the factual position, and suggest remedial measures. The said Committee was required to submit its report through the Uttarakhand Pollution Control Board, which was made the nodal agency. The relevant paragraphs of the said order are herein as follows:

"6. In view of the environmental questions involved in the case, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of officers duly authorized by UKPCB and District Magistrate, Nainital and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents, verify the factual position and suggest appropriate remedial action. The UKPCB will be the nodal agency for coordination and compliance.

7. Report of the Joint Committee may be filed by UKPCB within one month."

4. In compliance of above order District Magistrate made a joint committee by letter dated 22/07/2025 comprising SDM Shri Kainchi Dham, SDM Nainital, Regional Officer UKPCB, AMA Zila panchayat and Executive Office Nagar Palika Bhowali. That in compliance with the directions of this Hon'ble Tribunal, the Joint Committee first and foremost contacted the applicant Hemant Singh Gonia, but the applicant did not turn up to visit the site at the time of the inspection due the reason well known to him. The committee made a joint inspection of the said area on 18/08/2025. The Sub-District Magistrate, Kaichi Dham, Vide Letter No. 505, dated 25/08/2025, submitted the joint committee report before the office of the Learned District Magistrate, Nainital. The copy of the same is annexed herewith and marked as **Annexure A** for the kind perusal of the Hon'ble Tribunal.



Part 3
18.8.25
JYOTI PRAKASH, Advocate
NOTARY H.Q. Nainital
Reg. No. 21 (10) 2005

Q

5. The report suggests that:-

- i. Every year, a large number of devotees and tourists visit the Bhowali/Kainchi Dham area, resulting in increased pressure on local sanitation and waste management systems. To maintain the quality of the river and the sanctity of the temple, it is necessary to establish adequate public toilets at suitable locations.
- ii. Similarly, due to the unexpected rise in solid waste from the heavy footfall of visitors, sufficient arrangements for dustbins should be made to ensure proper collection and segregation of waste.
- iii. Further, to manage sewage and effluents generated in the area, the construction of a Sewerage Treatment Plant (STP) of appropriate capacity is required on a priority basis.

6. It is further submitted that in addition, to regulate ongoing construction activities, the Government of Uttarakhand, through its Housing Section-2 notification dated 04.08.2025, has declared the area within a 2 km radius of Shri Kainchi Dham as a Development Area under the District Development Authority, Nainital.

7. That the present affidavit is filed in faithful compliance with the directions of this Hon'ble Tribunal and the facts stated herein are based upon the records of the Joint Committee inspection, departmental records, and information furnished by concerned authorities.



Part 4
28.8.25
 JYOTI PRAKASH, Advocate
 NOTARY H.Q. Nainital
 Reg. No. 21 (10) 2005

J
 DEPONENT

4

VERIFICATION

I, the deponent above named, do hereby verify that the contents of my above affidavit are true and correct to my knowledge and belief and based upon official records available with me and information received. No part of it is false and nothing material has been concealed therefrom.

Verified at Nainital, Uttarakhand, on this 28 day of 08, 2025.

J

DEPONENT



Part 5
Certified that *Smt. Vandana Singh*
the Deponent Identified by *Self*
Reviewed & Verified the Contents of
the Affidavit at *Nainital* on *28.8.25*

Jyoti Prakash
JYOTI PRAKASH, Advocate
Notary H.Q. NAINITAL
R. No. 21 (10/2005)

प्रेषक,

3073 25/08/25

AMMUCILBC
 प्रमारी अधिकारी
 कृते निरीक्षण/ जाँच

उप जिला अधिकारी,
 श्री कैंची धाम

सेवा में,

जिला अधिकारी,
 नैनीताल।

संख्या 505 (मु0)/2024-25/ संयुक्त निरीक्षण-एन0जी0टी0/ दिनांक 25 अगस्त, 2025

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित प्रकरण में संयुक्त निरीक्षण/ जाँच के सम्बन्ध में।

महोदया,

उपर्युक्त विषयक मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित Original Application No. 290/ 2025 में पारित आदेश दिनांक 09 जुलाई, 2025 के क्रम में प्रकरण में जाँच हेतु महोदया के आदेश संख्या 70/ 23-स्थानीय निकाय/ 2025 दिनांक 22 जुलाई, 2025 के द्वारा संयुक्त कमेटी का गठन करते हुए जाँच आख्या उपलब्ध कराये जाने हेतु निर्देशित किया गया है।

प्राप्त निर्देशों के क्रम में प्रकरण में दिनांक 18.08.2025 को संयुक्त रूप से स्थलीय निरीक्षण/ जाँच की गयी। गठित कमेटी की संयुक्त जाँच आख्या इस पत्र के साथ संलग्न कर प्रेषित की जा रही है।

सादर प्रेषित।

भवदीया,

(मोनिका)

उप जिला अधिकारी श्री कैंची धाम

संलग्न-यथोक्त



28.8.25
 JYOTI PRAKASH, Advocate
 NOTARY H.Q. Nainital
 Reg. No. 21 (10) 2008

ANNEXURE B
संयुक्त निरीक्षण आख्या

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित Original Application No. 290 / 2025 प्रार्थी श्री हेमन्त सिंह गौनिया एवं अन्य बनाम उत्तराखण्ड राज्य एवं अन्य में पारित आदेश दिनांक 09 जुलाई, 2025 के अनुपालन में जिला अधिकारी महोदया, नैनीताल के आदेश संख्या 70 / स्थानीय निकाय / 2025 दिनांक 22 जुलाई, 2025 के द्वारा प्रकरण की संयुक्त जाँच हेतु गठित संयुक्त जाँच कमेटी द्वारा दिनांक 18 अगस्त, 2025 को शिप्रा नदी का संयुक्त निरीक्षण किया गया, आख्या निम्नवत है:-

माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा दिनांक 09.07.2025 को पारित आदेश के प्रभावी अंश निम्नवत है:-

"In View of the environmental questions involved in the case, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly we constitute a Joint Committee comprising of officers duly authorized by UKPCB and District Magistrate, Nainital and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents, verify the factual position and suggest appropriate remedial action. The UKPCB will be the nodal agency for coordination and compliance."

Report of the Joint Committee may be filed by UKPCB within one month.
List on 29.08.2025 for further consideration.

मा० एन०जी०टी द्वारा पारित आदेश की प्रति संलग्न है। (संलग्नक-01)

1. प्रार्थी श्री हेमन्त सिंह गौनिया से उनके दूरभाष से सम्पर्क किया गया, श्री गौनिया द्वारा संयुक्त निरीक्षण में उपस्थित होने में असमर्थता व्यक्त की गयी। श्री हेमन्त सिंह गौनिया द्वारा मा० राष्ट्रीय हरित अधिकरण में प्रस्तुत प्रार्थना पत्र में मुख्यतः कथन है कि "नैनीताल जिले के भवाली क्षेत्र में शिप्रा उत्तर वाहिनी नदी है जो नदी कैँची धाम मंदिर होते हुए खैरना तक निकलती है, इस नदी के किनारे लोगों द्वारा अवैध कब्जे कर होटल बना दिए गये हैं, घर बना दिए गये हैं उनके घरों की सीवर की पाइप नदी में डाल रखी है, बहुत गंदगी हो रही है देखने लायक और खड़े होने लायक नहीं है शिप्रा नदी के किनारे लोगों द्वारा अवैध कब्जा कर होटल बना दिये हैं जबकि नियमों / शासनादेश के अनुसार नदी से डेढ सो मीटर दूरी पर कोई मकान, होटल, मंदिर, मस्जिद, गिरिजाघर नहीं होना चाहिए। खासकर भवाली से लेकर कैँची धाम मंदिर के नीचे इतनी गंदगी है कोई देखने वाला नहीं है। मंदिर के सामने नदी किनारे दुकान बना दी गयी हैं इनके सीवर भी नदी की तरफ जा रहे हैं तथा घरों का सीवर का पाइप नदी में डाला गया है"।

2. प्रार्थी श्री हेमन्त सिंह गौनिया द्वारा शिप्रा नदी में गन्दगी करने एवं इस नदी के किनारे घर व्यवसायिक एवं आवासीय प्रतिष्ठान निर्मित करने का उल्लेख प्रार्थना पत्र में किया गया है। संयुक्त निरीक्षण के दौरान पाया गया कि भवाली से कैँची धाम तक जिसे शिप्रा नदी कहा गया है, वह ग्राम नगारी गांव के गैर ज.वि. खतौनी खाता संख्या 121, ग्राम कहलक्वीरा पट्टी भवाली (नैनीताल) के गैर ज.वि. खतौनी खाता संख्या 44 में रौली एवं ग्राम मल्ला निगलाट के गैर ज.वि. खतौनी खाता संख्या 86 में नाला भू- अभिलेख दर्ज है। भू- अभिलेखों में दर्ज यह रौली / नाला भवाली नगर पालिका क्षेत्र से प्रवाहित होकर कैँची मंदिर होते हुए कोसी नदी में मिलती है, खतौनी नदी संलग्न है। (संलग्नक - 02)

3. रौली / नाले के किनारे बने भवन एवं होटल के सीवर लाईनों की जाँच नगर पालिका परिषद, भवाली द्वारा समय-समय पर की जाती है एवं खुले में सीवर बहने पर पालिका द्वारा नियमानुसार चालानी कार्यवाही की जाती है, पालिका द्वारा वर्तमान तक कुल 35 चालानों से रु० 41,200.00 अर्थदण्ड वसूल किया गया है। रौली में खुले रूप से कूड़ा डालने पर पर नियमानुसार Anti littering and spitting Act के अन्तर्गत चालानी कार्यवाही नगर पालिका परिषद द्वारा की जाती है, पालिका द्वारा 97 व्यक्तियों का चालान कर रु० 1,29,700.00 अर्थदण्ड वसूल किया गया है। नगर पालिका परिषद, भवाली जिसकी जनसंख्या लगभग 8483 है तथा क्षेत्र की फ्लोटिंग जनसंख्या 1500 प्रतिदिन है। नगर पालिका परिषद, भवाली से लगभग 2.0 टन प्रतिदिन ठोस अपशिष्ट एकत्रित किया जाता है, जिसका निस्तारण नगर निगम, हल्द्वानी के कलस्टर में किया जाता है। श्री कैँची धाम के 01 कि.मी. क्षेत्र की जनसंख्या लगभग 460 है तथा क्षेत्र की फ्लोटिंग जनसंख्या लगभग 20000 प्रतिदिन है। नगर पालिका परिषद भवाली द्वारा श्री कैँची धाम क्षेत्र से 0.45 टन ठोस अपशिष्ट प्रतिदिन एकत्रित किया जाता है जिसका निस्तारण नगर निगम, हल्द्वानी के कलस्टर में किया जाता है।

NOTARY
Jyoti Prakash
Advocate
HQ - Nainital
Reg. No. 21 (10)/2005

2

A

Anu Vijay

1

4

4. जिला पंचायत, नैनीताल द्वारा भवाली ग्रामीण क्षेत्र से कैंचीधाम/गरमपानी खैरना तक सप्ताह में दो दिन कूड़ा वाहन द्वारा कूड़ा संग्रहण कर कूड़े का निस्तारण नगर निगम हल्द्वानी के कलस्टर में अपशिष्ट निस्तारित किया जाता है।

5. नगर पालिका, भवाली तथा कैंची धाम क्षेत्र में सीवर लाईन तथा संयुक्त उत्प्रावह शुद्धिकरण संयंत्र स्थापित नहीं है। वर्तमान में संदर्भित क्षेत्रों से जनित घरेलू उत्प्रावह का निस्तारण सोक पिट, सेप्टिक टैंक के माध्यम से किया जा रहा है। निरीक्षण के दौरान उक्त रौली एवं नाले के समीप स्थापित/ संचालित व्यवसायिक एवं आवासीय भवनों से जनित सीवर का निस्तारण रौली/नाले में होना नहीं पाया गया।

6. संयुक्त निरीक्षण के दौरान कैंची धाम एवं भवाली नगर के आस-पास कतिपय व्यवसायिक एवं आवासीय भवनों से जनित उत्प्रावह के निस्तारण हेतु पाईप रौली/नाले की ओर खुले पाये गये तथा कैंची मंदिर क्षेत्र में जनित ठोस अपशिष्ट के भण्डारण/पृथक्करण हेतु जैविक व अजैविक कूड़ादानों की व्यवस्था नहीं पायी गयी।

7. संयुक्त निरीक्षण के दौरान उक्त रौली/नाले के अपस्ट्रीम पर नैनीताल बैंक रामगढ़ रोड भवाली के समीप तथा डाउन स्ट्रीम में वन विभाग गेस्ट हाउस श्री कैंची मंदिर पुलिया के समीप तथा श्री साई मंदिर कैंची धाम के समीप से जल नमूना एकत्रित कर विश्लेषित किया गया, प्राप्त परिणाम water Quality criteria IS:2296 के अनुसार निम्नानुसार सारणीबद्ध हैं:-

Parameter	Sampling Location			Designated best use (DBU) water IS:2296 Quality class - B
	1- Near nainital bank ramgarh road bhowali (Measured Value)	2- Near Forest guest house kanchi dham (measured Value)	3- Near Sai mandir Kanchi dham (Measured Value)	
pH	7.47	7.60	7.39	6.5-8.5
DO(mg/ltr)	6.2	7.2	6.8	5.0min
BOD (3 days At 27°C) (mg/ltr)	2.4	<2.0	2.0	3.0
Total coliform (MPN/100ml)	140	80	110	500

विश्लेषण आख्या संलग्न है। (संलग्नक-03)

उक्त परिणाम से स्पष्ट है कि जल की गुणवत्ता केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्धारित Water Quality Criteria के अनुसार Designated Best Use (DBU) Water Quality Class-B के अन्तर्गत है। इसके अतिरिक्त उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड द्वारा मासिक रूप से श्री कैंची धाम के डाउन स्ट्रीम श्री साई मंदिर कैंची धाम पुलिया के समीप से जल नमूना एकत्रित कर विश्लेषण किया जाता है। विश्लेषण आख्यानुसार जल की गुणवत्ता केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्धारित Water Quality Criteria के अनुसार Designated Best Use (DBU) Water Quality Class- B के अन्तर्गत है, विगत 01 वर्ष की विश्लेषण आख्या संलग्न है। (संलग्नक - 04)

8. कैंची धाम में प्रत्येक वर्ष 15 जून को मंदिर का स्थापना दिवस मनाया जाता है जिसमें देश, विदेश के श्रद्धालु दर्शन एवं प्रवास हेतु आते हैं। कैंची धाम में श्रद्धालुओं, पर्यटकों की निरन्तर वृद्धि एवं यहाँ पर आवासीय एवं व्यवसायिक प्रतिष्ठानों के निर्माण में हो रही निरन्तर बढ़ोत्तरी के फलस्वरूप सीवेज की अप्रत्याशित वृद्धि के दृष्टिगत अधिशासी अभियन्ता, निर्माण शाखा, उत्तराखण्ड पेयजल निगम, भीमताल, जनपद नैनीताल द्वारा कैंची धाम सीवरेज योजना का प्राक्कलन अनुमानित लागत ₹ 2796.61 लाख का विरचित किया जा रहा है एवं वर्तमान में एस0टी0पी0 निर्माण के लिए भूमि का चयन कर लिया गया है। लगभग 1 एम0एल0डी0 क्षमता का एस0टी0पी0 एवं लगभग 9.5 कि0मी0 की सीवर लाईन प्रस्तावित है, अधिशासी अभियन्ता, निर्माण शाखा, उत्तराखण्ड पेयजल निगम, भीमताल, जनपद नैनीताल की आख्या संलग्न है। (संलग्नक - 05) उक्त के अतिरिक्त नगर पालिका परिषद भवाली क्षेत्रान्तर्गत भवाली नगर क्षेत्र में सीवर एवं ड्रेनेज प्लान के निर्माण कार्य हेतु माननीय मुख्यमंत्री घोषणा संख्या 618/ 2024 के अन्तर्गत निर्माण शाखा, उत्तराखण्ड पेयजल निगम भीमताल द्वारा डी0पी0आर0 बनाये जाने की कार्यवाही गतिमान है।

9. प्रार्थी श्री हेमन्त सिंह गौनिया द्वारा अपने प्रार्थना पत्र में नदी किनारे अवैध कब्जा कर हटल बनाये जाने का उल्लेख किया गया है। संयुक्त निरीक्षण के दौरान राजस्व विभाग के भू-अभिलेखों से मौके पर मिलान करने पर स्थान कैंची मंदिर के समीप राज्य सरकार के स्वामित्व की भूमि में एक



JYOTI PRAKASH, Advocate
NOTARY H.Q. NAINITAL
Reg. No. 21 (10) 2005

9

9

9

9

9

भवन एवं एक रेस्टोरेन्ट कुल दो अवैध निर्माण चिन्हित किये जाने पाये गये जिन्हें क्षेत्रीय राजस्व उप निरीक्षक द्वारा नोटिस दिए गये हैं। भवाली में नाले से लगी हुई लोक निर्माण विभाग की भूमि में कुल 08 अतिक्रमण पाये गये, लोक निर्माण विभाग द्वारा उक्त अतिक्रमणकारियों को नोटिस दिए गये हैं एवं लोक निर्माण विभाग के स्तर से कार्यवाही गतिमान है। राजस्व उपनिरीक्षक की आख्या (संलग्नक-06) एवं उपजिलाधिकारी, नैनीताल की आख्या संलग्न है। (संलग्नक-07)

संयुक्त जॉच करने उपरान्त पाया गया कि प्रार्थी श्री हेमन्त सिंह गौनिया द्वारा जिस शिप्रा नदी का उल्लेख प्रार्थना पत्र में किया गया है, वह राजस्व अभिलेखों में रौली/नाला दर्ज है। रौली/नाले के समीप व्यवसायिक प्रतिष्ठान, रेस्टोरेन्ट, होटल एवं आवासीय भवन स्थित हैं, इन स्थापित प्रतिष्ठानों/ भवनों से जनित सीवर का निस्तारण रौली/ नाले में होना नहीं पाया गया। इसके अतिरिक्त उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड द्वारा मासिक रूप से श्री कैँची धाम के डाउन स्ट्रीम श्री साईं मंदिर कैँची धाम पुलिया के समीप से जल नमूना एकत्रित कर विश्लेषण किया जाता है। विश्लेषण आख्यानुसार जल की गुणवत्ता केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्धारित Water Quality Criteria के अनुसार Designated Best Use (DBU) Water Quality Class- B के अन्तर्गत है। सीवेज की अप्रत्याशित वृद्धि के दृष्टिगत अधिशासी अभियन्ता, निर्माण शाखा, उत्तराखण्ड पेयजल निगम, भीमताल, जनपद नैनीताल द्वारा कैँची धाम सीवरेज योजना का प्राक्कलन अनुमानित लागत रु० 2796.61 लाख का विरचित किया जा रहा है एवं वर्तमान में एस.टी.पी. निर्माण के लिए भूमि का चयन कर लिया गया है। लगभग 01 एम.एल.डी. क्षमता का एस.टी.पी. एवं लगभग 9.5 कि०मी० की सीवर लाईन प्रस्तावित है। उक्त के अतिरिक्त नगर पालिका परिषद भवाली क्षेत्रान्तर्गत भवाली नगर क्षेत्र में सीवर एवं ड्रेनेज प्लान का निर्माण कार्य हेतु माननीय मुख्यमंत्री घोषणा संख्या 618/ 2024 के अन्तर्गत निर्माण शाखा, उत्तराखण्ड पेयजल निगम भीमताल के स्तर से डी.पी.आर. बनाये जाने की कार्यवाही गतिमान है। संयुक्त निरीक्षण के दौरान लिए गये फोटोग्राफ संलग्न हैं। (संलग्नक-8)

सुझाव/उपचारात्मक उपाय

1. भवाली/कैँची धाम परिक्षेत्र में प्रतिवर्ष बहुतायत संख्या में पर्यटक/श्रद्धालु दर्शन हेतु आते हैं। पर्यटकों/श्रद्धालुओं की संख्या में बढ़ोत्तरी होने के कारण उपयुक्त स्थलों पर आवश्यक संख्या में सार्वजनिक शुल्भ शौचालयों की स्थापना करवाया जाना उचित होगा, जिससे नदी की गुणवत्ता व मंदिर की पवित्रता बनी रहे।
2. भवाली कैँची धाम क्षेत्र में अत्यधिक मात्रा में श्रद्धालुओं के आवागमन से टोस अपशिष्ट की मात्रा में अप्रत्याशित बढ़ोत्तरी हो जाती है, टोस अपशिष्ट के एकत्रण/पृथक्करण हेतु भवाली/कैँची धाम परिक्षेत्र में उचित संख्या के कुडेदानों की व्यवस्था करवाया जाना उचित होगा। जिससे टोस अपशिष्ट का एकत्रण/पृथक्करण उचित प्रकार किया जा सके।
3. भवाली/कैँची धाम परिक्षेत्र में जनित उत्प्रवाह/सीवरेज के निस्तारण हेतु उचित क्षमता के सीवरेज ट्रीटमेंट प्लांट (एस०टी०पी०) का निर्माण प्राथमिकता के आधार पर करवाया जाना उचित होगा।

कैँची धाम क्षेत्र में हो रहे निर्माण कार्यों को नियंत्रित किये जाने हेतु आवास अनुभाग-2, उत्तराखण्ड शासन, की ई फाईल संख्या-E-75892 दिनांक 04.08.2025 से श्री कैँची धाम के 02 कि०मी० की परिधि का क्षेत्र जिला विकास प्राधिकरण, नैनीताल के विकास क्षेत्र के रूप में अधिसूचित किया गया है। (संलग्नक-09)

अधिशासी अधिकारी,
नगर पालिका परिषद,
भवाली, (सदस्य)

क्षेत्रीय अधिकारी,
यू.के.पी.सी.बी.,
हल्द्वानी, (सदस्य)

अपर मुख्य अधिकारी,
जिला पंचायत नैनीताल
(सदस्य)

उपजिलाधिकारी
नैनीताल
(सदस्य)

उप जिला अधिकारी,
श्री कैँची धाम
(अध्यक्ष)



JYOTI PRAKASH, Advocate
NOTARY H.Q. Nainital
Reg. No. 21 (19) 2005

Item No. 02

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 290/2025

Hemant Singh Gonja and Others.

Applicants

Versus

State of Uttarakhand & Ors.

Respondents

Date of hearing: 09.07.2025

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicants: None for the Applicants.

ORDER

1. The Applicants- Hemant Singh Gonja and other residents of Hira Vihar, Kenal Road, Malla Gorakhpur Tikonia, Haldwani, Nanital, Uttarakhand have sent present letter petition dated 03.03.2024 to this Tribunal, which has been treated and registered as O.A. No. 290/2025.

The relevant part of the letter petition enumerating grievances of the applicant is reproduced as follows:-

"विषय :- नैनीताल जिले के भवाली शिप्रा उत्तर वाहिनी नदी भवाली से लेकर कैची धाम मंदिर खैरना तक लोगों द्वारा दूषित करने के संबंध में

X

X

X

X

D



Jyoti Prakash, Advocate
NOTARY H.Q. Nainital
Reg. No. 21 (10) 2005

रही है देखने लायक और खड़े होने लायक नहीं है जबकि पर्यावरण मंत्रालय भारत सरकार का यह नियम शासनादेश है की नदी के डेढ़ सौ मीटर दूरी पर कोई मकान होटल मंदिर मस्जिद गिरजाघर नहीं होना चाहिए इस नदी का बहुत महत्त्व है शास्त्रों में भी इसके बारे में लिखा गया है भवाली बाजार पर आप इस नदी का निरीक्षण कर सकते हैं नगर पालिका प्रदूषण विभाग द्वारा खाली इनके ऊपर नोटिस देकर खानापूर्ति की जाती है हर बार यही होता है कोई देखने वाला नहीं है खासकर भवाली से लेकर कैंची धाम मंदिर के नीचे नदी पर इतनी गंदगी है वहां भी कोई देखने वाला नहीं है यहां पर भी मंदिर के सामने नदी किनारे दुकान बना दी गई हैं इनके सीवर भी नदी की तरफ जा रहे हैं जिन्हें नोटिस दिया गया था जो नियम नहीं है इसी नदी से से नीम करोली महाराज जी द्वारा घी खत्म होने पर पानी से पकवान प्रसाद बनाकर भक्तों को दिए गए थे यह बात बिल्कुल सत्य है और यहां के दुकानदार मनमर्जी होटल किराया भोजन नाश्ता ब्रेकफास्ट लंच बनाकर लोगों को बूट रहे हैं कई लोगों द्वारा नीम करोली महाराज जी की फर्जी आईडी बनाकर लोगों को ठगा जा रहा है कैंची धाम ट्रस्ट ना ही सफाई करवाता है नदी में और ना ही कोई कार्रवाई करता है जबकि यहां पर करोड़ रुपए का चढ़ावा होता है जगह-जगह इस नदी में गंदगी हो रही है जिसकी फोटो वीडियो आपको एकत्र कर भेज रहे हैं इस पर जनहित के नाते कार्रवाई की जाए यह बात बिल्कुल सत्य है और इस जगह का पर्यावरण मंत्रालय भारत सरकार एनजीटी द्वारा निरीक्षण किया जाए सरकार द्वारा हर वर्ष करोड़ों रुपए इस नदी को ठीक करने के लिए खर्च किया जा रहा है हम शिप्रा नदी में समाजसेवियों द्वारा कई बार इस नदी पर लगातार स्वच्छता अभियान चलाकर कई कुंतल कूड़ा निकल चुके हैं जिला प्रशासन नगर पालिका जिला पर्यावरण विभाग इस पर कोई ध्यान नहीं देती यह मामला विगत वर्षों से चला आ रहा है कोई देखने वाला नहीं है कृपया इस पर तुरंत एनजीटी विभाग शिकायत दर्ज कर कार्रवाई को अमल में लाने का कष्ट कीजिएगा इस पुनीत कार्य के लिए स्थानीय जनता आपकी हमेशा आभारी रहेगी”

3. English translation by the Registry of the relevant part of the letter petition quoted above reads as under:-

Subject: Regarding pollution of Shipra North flowing River from Bhawali to Kainchi Dham Temple Khairna in Nainital district by people.

The humble request is as follows, in the Bhawali area of Nainital district of Uttarakhand, there is Shipra north flowing river, which flows through Kainchi Dham temple to Khairna. People have illegally occupied the banks of this river and built hotels and houses. The sewer pipes of their houses have been laid on the river. A lot of dirt is being generated. It is not worth seeing or standing there. Whereas, as per order of the Ministry of Environment Government of India there should not be any house hotel



JYOTI PRAKASH, Advocate
NOTARY H.O. Nainital
Reg. No. 21 (10) 2005

every time. There is no one to look after it. Especially, there is so much dirt on the river from Bhawali to below Kainchi Dham temple. There is no one to look after it. Here also, shops have been built on the banks of the river in front of the temple. Their sewers are also going towards the river, to whom notices were given, which is not the rule. This is absolutely true that from this very river's water, Neem Karoli Maharaj made prasad and served to the devotees when the ghee got finished and the shopkeepers here are robbing people by unusual hotel rent, food, breakfast and lunch as per their wish. Many people are cheating people by making fake ID of Neem Karoli Maharaj ji. Kainchi Dham Trust neither gets the river cleaned nor takes any action while offerings of worth crores of rupees are made here. This river is getting polluted, photo and video we are collecting and sending to you. Action should be taken on this in public interest. This is absolutely true and this place should be inspected by the Environment Ministry of Government of India, NGT.

Every year crores of rupees are spent by the government to improve this river. Many quintals of garbage are removed by social workers through continuous cleanliness drives in this river. The district administration, municipal corporation, district environment department do not pay any attention to this. This matter has been going on for the past several years. There is no one to look into it. Please take the trouble of immediately filing a complaint with the NGT department and taking action. The local people will always be grateful to you for this noble work."

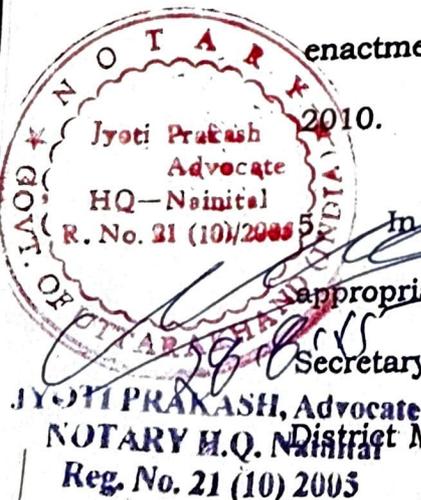
4. *Prima facie* the averments made in the application raise substantial questions relating to environment arising out of the implementation of the enactments specified in Schedule-I to the National Green Tribunal Act,

2010.

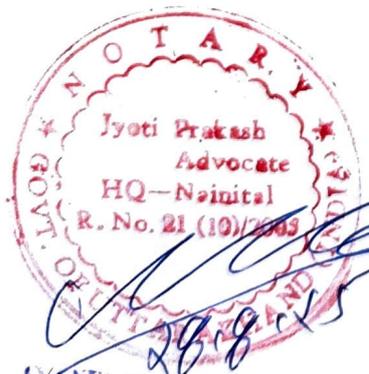
Jyoti Prakash
Advocate
HQ-Nainital
R. No. 21 (10)/2005

In view of the averments in the application, we consider it appropriate to have response of (1) State of Uttarakhand through Principal Secretary, Environment Department, Government of Uttarakhand, (2) District Magistrate, Nainital, (3) Nagar Palika Parishad, Bhawali through its Executive Officer and (4) Uttarakhand Pollution Control Board (UKPCB)

through its Member Secretary who are impleaded as respondents no. 1 to 4. The Registry is directed to prepare and attach memo of parties to the



6. In view of the environmental questions involved in the case, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of officers duly authorized by UKPCB and District Magistrate, Nainital and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents, verify the factual position and suggest appropriate remedial action. The UKPCB will be the nodal agency for coordination and compliance.
7. Report of the Joint Committee may be filed by UKPCB within one month.
8. List on 29.08.2025 for further consideration.
9. A copy of this order be sent to the Member Secretary, UKPCB and District Magistrate, Nainital by email for requisite compliance.



Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

JYOTI PRAKASH
NOTARY H.O.
Reg. No. 21 (10) 2003
July 09, 2025
Original Application No. 290/2025

9

संख्या 2

उद्धरण खतौनी नॉन ज्येड.ए.

शाम चारुणा विगतकर परगना तहसील श्री केंची धाम, जिला नैनीताल

खाता सं०	खातेदार का नाम व पिता का नाम/ निवास स्थान	भौतिक अधिकार वर्ष	खसरा संख्या	क्षेत्रफल (हे.)	लगान	परिवर्तन सम्बन्धी आज्ञा या उसका सारांश उनकी संख्या तथा दिनांक सहित आज्ञा देने वाले अधिकारी का पद	दिक्करण
1	2	3	4	5	6	07-12	13
88	नाना		32	0.535			
			328	0.451			
			356	0.470			
			375	0.001			
			376	0.024			
			377	0.055			
			378	0.028			
			3903A	0.340			
			395	0.084			
			407	0.204			
			884	0.011			
			894	0.044			
			1459	0.018			
			1519	0.049			
			1799	0.071			
			1989	0.195			
			2037	0.235			
			17	2.815			

नोटरीयल सचिवी गुणावती
अधिकारी जरी की शर्मा



JYOTI PRAKASH, Advocate
NOTARY H.Q. Nainital
Reg. No. 21 (10) 2005



श्री
नदमील श्री केंची धाम

5

उद्धरण खतौनी [एन०जे०ड०ए०]-NZA

ग्राम:- काहलूबीस पसना- ६:रवाग तहसील- नैनीताल जिला- नैनीताल फसली-

खाता क्रमांक	किसान का नाम उसके पिता का नाम और उसका निवास स्थान	खेती करने की अवधि	खसरे की संख्या	क्षेत्रफल	लगान		विशेष विवरण
					नकदी	जिन्सी लगान का नकद मूल्य	
1	2	3	4	5	6	7	8
44	शैली खत्री (2)		1043 1116 1131 1191व 1247 1256व	0.019 0.159 0.046 0.004 0.143 0.044			
			26 फुट	1.923 ई०			

महेश्वर कुमार खत्री


NOTARY
 Jyoti Prakash
 Advocate
 HQ-Nainital
 R. No. BI (13)/2005
 INDIA

Jyoti Prakash
 Advocate
 H.O. Nainital
 Reg. No. 21 (10) 2005

5

उद्धरण खातीनी [न०ज्येड०९०]-NZA

ग्राम:- कहलकलीरा परगना:- ठ:रवाता

तहसील:- नैनीताल जिला:- नैनीताल फसली:-

खाता क्रमांक	किसान का नाम उसके पिता का नाम और उसका निवास स्थान	खेती करने की अवधि	खसरे की संख्या	क्षेत्रफल	लगान		विशेष विवरण
					नकदी	जिन्सी लगान का नकद मूल्य	
1	2	3	4	5	6	7	8
44	शैली देवी 50(2)		9 10 110 132 137 324 342 354 376 383 433.81 434 464 475.61 713 801 821 853 965 1042	0.049 0.025 0.118 0.119 0.041 0.028 0.071 0.095 0.130 0.192 0.015 0.094 0.119 0.041 0.068 0.045 0.039 0.051 0.070 0.098			

NOTARY
Jyoti Prakash
Advocate
HQ-Nainital
R. No. 21 (10) 2005

Jyoti Prakash, Advocate
HQ, Nainital
R. No. 21 (10) 2005



शुभ

8

2

उद्धरण खातौनी [एन०जे०ड०ए०]-NZA

ग्राम:- नगौरियाँ परगना:- नैनीताल तहसील:- नैनीताल जिला:- नैनीताल फसली:-

खाता क्रमांक	किसान का नाम उसके पिता का नाम और उसका निवास स्थान	खेती करने की अवधि	खसरे की संख्या	क्षेत्रीफल	लगान		विशेष विवरण
					नकदी	जिन्सी लगान का नकद मूल्य	
1	येनी-102	3	4	5	6	7	8
121	जाला		38 42 44 76 77 79 88 112 115 591 1625 1641 2358	1.279 0.066 0.119 0.148 0.095 0.066 0.076 0.069 0.015 0.020 0.023 0.024 0.110			
		कुल खेती	13	2.115		मदाम	उत्सव खेती जाला

NOTARY
Iyari Prakash
Advocate
HQ-Nainital
R. No. 31(10)/2005

NOTARY H. Q. Nainital
Reg. No. 21 (10) 2005

S



NOIDA TESTING LABORATORIES LLP

(A Government of India Approved Testing Laboratory)
 (An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)
 MoEF, CC (Ministry of Environment, Forest & Climate Change) and UPPCB Recognized Laboratory
 ☎ +91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Surface Water Quality Analysis	W-180825-012	23/08/2025

ISSUED TO: M/S. Utrakhand Pollution Control Board.

ADDRESS: Awas-Vikas Colony, Haldwani, Distt-Nainital, Uttarakhand

Sampling & Analysis Data

Sample Description	: Surface Water
Sampling Location	: Shipra River, Near Nainital Bank, Ramgarh Road Bhowali, District- Nainital
Sample Quantity	: 2.0 Ltr.+ 500 ml
Sample Collected By	: Yogesh Rawat MA, UKPCB & C. B. Joshi MA, UKPCB
Sample Drawn On	: 18/08/2025
Sample Received On	: 18/08/2025
Analysis Duration	: 18/08/2025 to 23/08/2025
Sample Marking & Packing	: Plastic+ Glass Bottle (SW)

RESULTS

S.No.	Parameter	Units	Test Method	Results	Standards as Per IS:2296 Class-B Limits
1.	pH	-	IS:3025(Part-11)	7.47	6.5 - 8.5
2.	Temperature	°C	IS:3025(Part-9)	16.0	---
3.	Turbidity	NTU	IS:3025(Part-10)	Clear	---
4.	Electric Conductivity @25°C	µS/cm	IS:3025(Part-14)	284.0	---
5.	Sulphate (SO ₄)	mg/l	IS:3025(Part-24)	5.5	---
6.	Nitrate (NO ₃)	mg/l	IS:3025(Part-34)	0.41	---
7.	Total Hardness (as CaCO ₃)	mg/l	IS:3025(Part-21)	176.0	---
8.	Chloride (as Cl)	mg/l	IS:3025(Part-32)	15.4	---
9.	Fluoride (as F)	mg/l	APHA 4500F	0.26	1.5
10.	COD (as O ₂)	mg/l	APHA-5220 B	6.0	---
11.	Iron (as Fe)	mg/l	IS:3025(Part-53)	0.18	---
12.	Dissolve Oxygen	mg/l	IS-3025(Part-38)	6.2	5.0 Min
13.	Total Dissolved Solid	mg/l	IS:3025(Part-16)	182.0	---
14.	Total Suspended Solid	mg/l	IS:3025(Part-17)	6.5	---
15.	BO ₅ (3 days at 27°C)	mg/l	IS:3025 (P-44)	2.4	3.0
	Calcium (as Ca)	mg/l	IS:3025(Part-40)	86.0	---

HQ - Nainital

Laboratory: G1-20, Sector-117, Gautam Budh Nagar - 201 301 (U.P.)
 Branch Office:

HARIDWAR | DEHRADUN | PUNE

E-mail: noida.laboratory@gmail.com | Website: www.noidalabs.com



Analyzing for an Assured
Future

NOIDA TESTING LABORATORIES LLP

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF, CC (Ministry of Environment, Forest & Climate Change) and UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

17.	Magnesium (as Mg)	mg/l	IS:3025(Part-46)	9.43	---
18.	Arsenic (as As)	mg/l	IS:3025(Part-37)	BDL (<0.01)	0.2
19.	Lead (as Pb)	mg/l	IS:3025(Part-47)	BDL (<0.01)	---
20.	Copper (as Cu)	mg/l	IS:3025(Part-42)	BDL (<0.010)	---
21.	Zinc (as Zn)	mg/l	IS:3025(Part-49)	0.16	---
22.	Manganese (as Mn)	mg/l	IS:3025(Part-59)	BDL (<0.010)	---
23.	Total Chromium (as Cr)	mg/l	IS:3025(Part-52)	BDL (<0.01)	---
24.	Sodium (as Na)	mg/l	IS:3025(Part-45)	2.76	---
25.	Potassium (as K)	mg/l	IS:3025(Part-45)	0.45	---
26.	Total Alkalinity (as CaCO ₃)	mg/l	IS:3025(Part-23)	158.0	---
27.	Phosphate (as P)	mg/l	IS:3025(Part-31)	BDL (<0.01)	---
28.	Nitrite (as NO ₂)	mg/l	IS:3025(Part-34)	BDL (<0.05)	---
Microbiological Parameters					
29.	Faecal Coliform	MPN/100 ml	IS-1622	Absent	---
30.	Total Coliform	MPN/100ml	IS-1622	140	500

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY



NOTARY PUBLIC
Iyoti Prakash
Advocate
HQ - Nainital
R. No. 21 (12/2008)

NOIDA TESTING LABORATORIES LLP
Laboratory: Sector 17, Gautam Budh Nagar - 201 301 (U.P.)
Branch Office:
HARIDWAR | DEHRADUN | PUNE
E-mail: noida.laboratory@gmail.com | Website: www.noidalabs.com

NOIDA TESTING LABORATORIES LLP

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF, CC (Ministry of Environment, Forest & Climate Change) and UPCCB Recognized Laboratory

☎ +91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

Analysing for an Assured
Future**TEST CERTIFICATE**

Test Report of	Report Code	Date of Issue
Surface Water Quality Analysis	W-180825-011	23/08/2025

ISSUED TO: M/S. Uttrakhand Pollution Control Board.

ADDRESS: Awas-Vikas Colony, Haldwani, Distt-Nainital, Uttarakhand

Sampling & Analysis Data

Sample Description	: Surface Water
Sampling Location	: Shipra River, Guest House Near Forest Kainchi Dham, District- Nainital
Sample Quantity	: 2.0 Ltr.+ 500 ml
Sample Collected By	: Yogesh Rawat MA, UKPCB & C. B. Joshi MA, UKPCB
Sample Drawn On	: 18/08/2025
Sample Received On	: 18/08/2025
Analysis Duration	: 18/08/2025 to 23/08/2025
Sample Marking & Packing	: Plastic+ Glass Bottle (SW)

RESULTS

S.No.	Parameter	Units	Test Method	Results	Standards as Per IS:2296 Class-B Limits
1.	pH	-	IS:3025(Part-11)	7.60	6.5 - 8.5
2.	Temperature	°C	IS:3025(Part-9)	15.0	---
3.	Turbidity	NTU	IS:3025(Part-10)	Clear	---
4.	Electric Conductivity @25°C	µS/cm	IS:3025(Part-14)	172.0	---
5.	Sulphate (SO ₄)	mg/l	IS:3025(Part-24)	4.5	---
6.	Nitrate (NO ₃)	mg/l	IS:3025(Part-34)	0.27	---
7.	Total Hardness (as CaCO ₃)	mg/l	IS:3025(Part-21)	116.0	---
8.	Chloride (as Cl)	mg/l	IS:3025(Part-32)	4.8	---
9.	Fluoride (as F)	mg/l	APHA 4500F	0.12	1.5
10.	COD (as O ₂)	mg/l	APHA-5220 B	5.0	---
11.	Iron (as Fe)	mg/l	IS:3025(Part-53)	BDL (<0.1)	---
12.	Dissolve Oxygen	mg/l	IS-3025(Part-38)	7.2	5.0 Min
13.	Total Dissolved Solid	mg/l	IS:3025(Part-16)	110.0	---
14.	Total Suspended Solid	mg/l	IS:3025(Part-17)	4.0	---
15.	BOD (3 days at 27°C)	mg/l	IS:3025 (P-44)	<2.0	3.0
16.	Calcium (as Ca)	mg/l	IS:3025(Part-40)	78.0	---

Laboratory: GT-20, Sector-117, Gautam Budh Nagar - 201 301 (U.P.)

Branch Office

HARIDWAR | DEHRADUN | PUNE

E-mail: noida.laboratory@gmail.com | Website: www.noidalabs.com

NOIDA
Jyoti Prakash
Advocate
HQ - Nainital
R. No. 21 (10)/2003

NOIDA TESTING LABORATORIES LLP

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF, CC (Ministry of Environment, Forest & Climate Change) and UPPCB Recognized Laboratory

☎ +91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

The, for an Assured
Future**TEST CERTIFICATE**

17.	Magnesium (as Mg)	mg/l	IS:3025(Part-46)	19.11	---
18.	Arsenic (as As)	mg/l	IS:3025(Part-37)	BDL (<0.01)	0.2
19.	Lead (as Pb)	mg/l	IS:3025(Part-47)	BDL (<0.01)	---
20.	Copper (as Cu)	mg/l	IS:3025(Part-42)	BDL (<0.010)	---
21.	Zinc (as Zn)	mg/l	IS:3025(Part-49)	BDL (<0.10)	---
22.	Manganese (as Mn)	mg/l	IS:3025(Part-59)	BDL (<0.010)	---
23.	Total Chromium (as Cr)	mg/l	IS:3025(Part-52)	BDL (<0.01)	---
24.	Sodium (as Na)	mg/l	IS:3025(Part-45)	BDL (<1.0)	---
25.	Potassium (as K)	mg/l	IS:3025(Part-45)	BDL (<1.0)	---
26.	Total Alkalinity (as CaCO ₃)	mg/l	IS:3025(Part-23)	120.0	---
27.	Phosphate (as P)	mg/l	IS:3025(Part-31)	BDL (<0.01)	---
28.	Nitrite (as NO ₂)	mg/l	IS:3025(Part-34)	BDL (<0.05)	---
Microbiological Parameters					
29.	Faecal Coliform	MPN/100 ml	IS-1622	Absent	---
30.	Total Coliform	MPN/100ml	IS-1622	80	500

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Handwritten Signature
CHECKED BY,

AUTHORIZED SIGNATORY



Laboratory / GT-20, Sector-117, Gautam Budh Nagar - 201 301 (U.P.)

Branch Office :

HARIDWAR | DEHRADUN | PUNE

E-mail : noida.laboratory@gmail.com | Website : www.noidalabs.com

NOIDA TESTING LABORATORIES LLP

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF, CC (Ministry of Environment, Forest & Climate Change) and UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

ing for an Assured
Future**TEST CERTIFICATE**

Test Report of	Report Code	Date of Issue
Surface Water Quality Analysis	W-180825-010	23/08/2025

ISSUED TO: M/S. Uttrakhand Pollution Control Board.

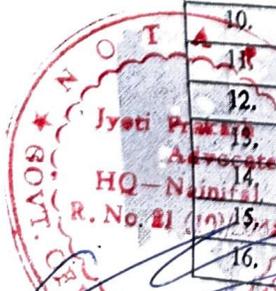
ADDRESS: Awas-Vikas Colony, Haldwani, Distt-Nainital, Uttarakhand

Sampling & Analysis Data

Sample Description	: Surface Water
Sampling Location	: Shipra River, Near Sai Mandir, Kainchi Dham, District- Nainital
Sample Quantity	: 2.0 Ltr.+ 500 ml
Sample Collected By	: Yogesh Rawat MA, UKPCB & C. B. Joshi MA, UKPCB
Sample Drawn On	: 18/08/2025
Sample Received On	: 18/08/2025
Analysis Duration	: 18/08/2025 to 23/08/2025
Sample Marking & Packing	: Plastic+ Glass Bottle (SW)

RESULTS

S.No.	Parameter	Units	Test Method	Results	Standards as Per IS:2296 Class-B Limits
1.	pH	-	IS:3025(Part-11)	7.39	6.5 - 8.5
2.	Temperature	°C	IS:3025(Part-9)	18.0	---
3.	Turbidity	NTU	IS:3025(Part-10)	Clear	---
4.	Electric Conductivity @25°C	µS/cm	IS:3025(Part-14)	258.0	---
5.	Sulphate (SO ₄)	mg/l	IS:3025(Part-24)	6.2	---
6.	Nitrate (NO ₃)	mg/l	IS:3025(Part-34)	0.38	---
7.	Total Hardness (as CaCO ₃)	mg/l	IS:3025(Part-21)	164.0	---
8.	Chloride (as Cl)	mg/l	IS:3025(Part-32)	12.0	---
9.	Fluoride (as F)	mg/l	APHA 4500F	0.36	1.5
10.	COD (as O ₂)	mg/l	APHA-5220 B	6.0	---
11.	Iron (as Fe)	mg/l	IS:3025(Part-53)	0.12	---
12.	Dissolve Oxygen	mg/l	IS-3025(Part-38)	6.8	5.0 Min
13.	Total Dissolved Solid	mg/l	IS:3025(Part-16)	165.0	---
14.	Total Suspended Solid	mg/l	IS:3025(Part-17)	5.8	---
15.	BOD (3 days at 27°C)	mg/l	IS:3025 (P-44)	2.0	3.0
16.	Calcium (as Ca)	mg/l	IS:3025(Part-40)	92.0	---



JYOTI PRAKASH ADVOCATE
 ROTARY HQ Nainital
 Reg. No. 21 (10) 2015

Laboratory: GT-20, Sector-117, Gautam Budh Nagar - 201 301 (U.P.)
 Branch Office:

HARIDWAR | DEHRADUN | PUNE

E-mail : noida.laboratory@gmail.com | Website : www.noidalabs.com

NOIDA TESTING LABORATORIES LLP

(A Government of India Approved Testing Laboratory)

(An ISO 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF, CC (Ministry of Environment, Forest & Climate Change) and UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

17.	Magnesium (as Mg)	mg/l	IS:3025(Part-46)	16.03	---
18.	Arsenic (as As)	mg/l	IS:3025(Part-37)	BDL (<0.01)	0.2
19.	Lead (as Pb)	mg/l	IS:3025(Part-47)	BDL (<0.01)	---
20.	Copper (as Cu)	mg/l	IS:3025(Part-42)	BDL (<0.010)	---
21.	Zinc (as Zn)	mg/l	IS:3025(Part-49)	0.14	---
22.	Manganese (as Mn)	mg/l	IS:3025(Part-59)	BDL (<0.010)	---
23.	Total Chromium (as Cr)	mg/l	IS:3025(Part-52)	BDL (<0.01)	---
24.	Sodium (as Na)	mg/l	IS:3025(Part-45)	1.40	---
25.	Potassium (as K)	mg/l	IS:3025(Part-45)	0.21	---
26.	Total Alkalinity (as CaCO ₃)	mg/l	IS:3025(Part-23)	146.0	---
27.	Phosphate (as P)	mg/l	IS:3025(Part-31)	BDL (<0.01)	---
28.	Nitrite (as NO ₂)	mg/l	IS:3025(Part-34)	BDL (<0.05)	---
Microbiological Parameters					
29.	Faecal Coliform	MPN/100 ml	IS-1622	Absent	---
30.	Total Coliform	MPN/100ml	IS-1622	110	500

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY
[Signature]

AUTHORIZED SIGNATORY



Laboratory: GT-20, Sector-117, Gautam Budh Nagar - 201 301 (U.P.)
Branch Office:

HARIDWAR | DEHRADUN | PUNE
E-mail: noida.laboratory@gmail.com | Website: www.noidalabs.com



NOIDA TESTING LABORATORIES LLP

(A Government of India Approved Testing Laboratory)

(An ISO 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF, CC (Ministry of Environment, Forest & Climate Change) and UP PCB Recognized Laboratory

☎ +91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

Analysing for an Assured
Future

TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Surface Water Quality Analysis	W-180825-011	23/08/2025

ISSUED TO: M/S. Uttrakhand Pollution Control Board.

ADDRESS: Awas-Vikas Colony, Haldwani, Distt-Nainital, Uttarakhand

Sampling & Analysis Data

Sample Description	: Surface Water
Sampling Location	: Shipra River, Guest House Near Forest Kainchi Dham, District- Nainital
Sample Quantity	: 2.0 Ltr.+ 500 ml
Sample Collected By	: Yogesh Rawat MA, UKPCB & C. B. Joshi MA, UKPCB
Sample Drawn On	: 18/08/2025
Sample Received On	: 18/08/2025
Analysis Duration	: 18/08/2025 to 23/08/2025
Sample Marking & Packing	: Plastic+ Glass Bottle (SW)

RESULTS

S.No.	Parameter	Units	Test Method	Results	Standards as Per IS:2296 Class-B Limits
1.	pH	-	IS:3025(Part-11)	7.60	6.5 - 8.5
2.	Temperature	°C	IS:3025(Part-9)	15.0	---
3.	Turbidity	NTU	IS:3025(Part-10)	Clear	---
4.	Electric Conductivity @25°C	µS/cm	IS:3025(Part-14)	172.0	---
5.	Sulphate (SO ₄)	mg/l	IS:3025(Part-24)	4.5	---
6.	Nitrate (NO ₃)	mg/l	IS:3025(Part-34)	0.27	---
7.	Total Hardness (as CaCO ₃)	mg/l	IS:3025(Part-21)	116.0	---
8.	Chloride (as Cl)	mg/l	IS:3025(Part-32)	4.8	---
9.	Fluoride (as F)	mg/l	APHA 4500F	0.12	1.5
10.	COD (as O ₂)	mg/l	APHA-5220 B	5.0	---
11.	Iron (as Fe)	mg/l	IS:3025(Part-53)	BDL (<0.1)	---
12.	Dissolve Oxygen	mg/l	IS-3025(Part-38)	7.2	5.0 Min
13.	Total Dissolved Solid	mg/l	IS:3025(Part-16)	110.0	---
14.	Total Suspended Solid	mg/l	IS:3025(Part-17)	4.0	---
15.	BOD (3 days at 27°C)	mg/l	IS:3025 (P-44)	<2.0	3.0
16.	Calcium (as Ca)	mg/l	IS:3025(Part-40)	78.0	---

Jyoti Prakash
Advocate

HQ- Nainital
R. No. 21 (10)/2005

Laboratory: GT-20, Sector-117, Gautam Budh Nagar - 201 301 (U.P.)
Branch Office:

HARIDWAR | DEHRADUN | PUNE

mail: noida.laboratory@gmail.com | Website: www.noidalabs.com

NOTARY H.Q. Nainital
Reg. No. 21 (10) 2005

NOIDA TESTING LABORATORIES LLP

(A Government of India Approved Testing Laboratory)

(An ISO 9001:2015, ISO 45001:2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF, CC (Ministry of Environment, Forest & Climate Change) and UPPCB Recognized Laboratory

☎ +91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

17.	Magnesium (as Mg)	mg/l	IS:3025(Part-46)	16.03	---
18.	Arsenic (as As)	mg/l	IS:3025(Part-37)	BDL (<0.01)	0.2
19.	Lead (as Pb)	mg/l	IS:3025(Part-47)	BDL (<0.01)	---
20.	Copper (as Cu)	mg/l	IS:3025(Part-42)	BDL (<0.010)	---
21.	Zinc (as Zn)	mg/l	IS:3025(Part-49)	0.14	---
22.	Manganese (as Mn)	mg/l	IS:3025(Part-59)	BDL (<0.010)	---
23.	Total Chromium (as Cr)	mg/l	IS:3025(Part-52)	BDL (<0.01)	---
24.	Sodium (as Na)	mg/l	IS:3025(Part-45)	1.40	---
25.	Potassium (as K)	mg/l	IS:3025(Part-45)	0.21	---
26.	Total Alkalinity (as CaCO ₃)	mg/l	IS:3025(Part-23)	146.0	---
27.	Phosphate (as P)	mg/l	IS:3025(Part-31)	BDL (<0.01)	---
28.	Nitrite (as NO ₂)	mg/l	IS:3025(Part-34)	BDL (<0.05)	---
Microbiological Parameters					
29.	Faecal Coliform	MPN/100 ml	IS-1622	Absent	---
30.	Total Coliform	MPN/100ml	IS-1622	110	500

Notes:

1. The results given above are related to the tested sample, as received at mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY 

AUTHORISED SIGNATORY



Laboratory: GT-20, Sector-117, Gautam Budh Nagar - 201 301 (U.P.)
 Branch Office:

HARIDWAR | DEHRADUN | PUNE

E-mail: noida.laboratory@gmail.com | Website: www.noidalabs.com



NOIDA TESTING LABORATORIES LLP

(A Government of India Approved Testing Laboratory)

(An ISO 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF, CC (Ministry of Environment, Forest & Climate Change) and UP PCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

Analyzing for an Assured
Future

TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Surface Water Quality Analysis	W-180825-011	23/08/2025

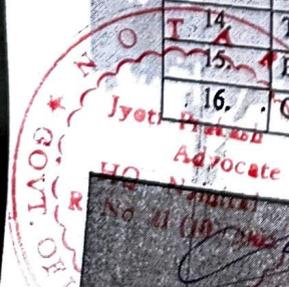
ISSUED TO: M/S. Uttarakhand Pollution Control Board.

ADDRESS: Awas-Vikas Colony, Haldwani, Distt-Nainital, Uttarakhand

	Sampling & Analysis Data
Sample Description	: Surface Water
Sampling Location	: Shipra River, Guest House Near Forest Kainchi Dham, District- Nainital
Sample Quantity	: 2.0 Ltr.+ 500 ml
Sample Collected By	: Yogesh Rawat MA, UKPCB & C. B. Joshi MA, UKPCB
Sample Drawn On	: 18/08/2025
Sample Received On	: 18/08/2025
Analysis Duration	: 18/08/2025 to 23/08/2025
Sample Marking & Packing	: Plastic+ Glass Bottle (SW)

RESULTS

S.No.	Parameter	Units	Test Method	Results	Standards as Per IS:2296 Class-B Limits
1.	pH	-	IS:3025(Part-11)	7.60	6.5 - 8.5
2.	Temperature	°C	IS:3025(Part-9)	15.0	---
3.	Turbidity	NTU	IS:3025(Part-10)	Clear .	---
4.	Electric Conductivity @25°C	µS/cm	IS:3025(Part-14)	172.0	---
5.	Sulphate (SO ₄)	mg/l	IS:3025(Part-24)	4.5	---
6.	Nitrate (NO ₃)	mg/l	IS:3025(Part-34)	0.27	---
7.	Total Hardness (as CaCO ₃)	mg/l	IS:3025(Part-21)	116.0	---
8.	Chloride (as Cl)	mg/l	IS:3025(Part-32)	4.8	---
9.	Fluoride (as F)	mg/l	APHA 4500F	0.12	---
10.	COD (as O ₂)	mg/l	APHA-5220 B	5.0	1.5
11.	Iron (as Fe)	mg/l	IS:3025(Part-53)	BDL (<0.1)	---
12.	Dissolve Oxygen	mg/l	IS-3025(Part-38)	7.2	5.0 Min
13.	Total Dissolved Solid	mg/l	IS:3025(Part-16)	110.0	---
14.	Total Suspended Solid	mg/l	IS:3025(Part-17)	4.0	---
15.	BOD (3 days at 27°C)	mg/l	IS:3025 (P-44)	<2.0	3.0
16.	Calcium (as Ca)	mg/l	IS:3025(Part-40)	78.0	---



Laboratory: GT-20, Sector-117, Gautam Budh Nagar - 201 301 (U.P.)
Branch Office:

DEHRADUN | PUNE

noidalaboratory@gmail.com | Website: www.noidalabs.com

NOIDA TESTING LABORATORIES LLP

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF, CC (Ministry of Environment, Forest & Climate Change) and UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

ing for an Assured
Failure**TEST CERTIFICATE**

17.	Magnesium (as Mg)	mg/l	IS:3025(Part-46)	19.11	---
18.	Arsenic (as As)	mg/l	IS:3025(Part-37)	BDL (<0.01)	0.2
19.	Lead (as Pb)	mg/l	IS:3025(Part-47)	BDL (<0.01)	---
20.	Copper (as Cu)	mg/l	IS:3025(Part-42)	BDL (<0.010)	---
21.	Zinc (as Zn)	mg/l	IS:3025(Part-49)	BDL (<0.10)	---
22.	Manganese (as Mn)	mg/l	IS:3025(Part-59)	BDL (<0.010)	---
23.	Total Chromium (as Cr)	mg/l	IS:3025(Part-52)	BDL (<0.01)	---
24.	Sodium (as Na)	mg/l	IS:3025(Part-45)	BDL (<1.0)	---
25.	Potassium (as K)	mg/l	IS:3025(Part-45)	BDL (<1.0)	---
26.	Total Alkalinity (as CaCO ₃)	mg/l	IS:3025(Part-23)	120.0	---
27.	Phosphate (as P)	mg/l	IS:3025(Part-31)	BDL (<0.01)	---
28.	Nitrite (as NO ₂)	mg/l	IS:3025(Part-34)	BDL (<0.05)	---
Microbiological Parameters					
29.	Faecal Coliform	MPN/100 ml	IS-1522	Absent	---
30.	Total Coliform	MPN/100ml	IS-1522	80	500

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

[Signature]
CHECKED BY

AUTHORIZED SIGNATORY



Laboratory: GT-20, Sector-117, Gautam Budh Nagar - 201 301 (U.P.)
Branch Office:

HARIDWAR | DEHRADUN | PUNE

E-mail: noida.laboratory@gmail.com | Website: www.noidalabs.com

NOIDA TESTING LABORATORIES LLP

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF, CC (Ministry of Environment, Forest & Climate Change) and UP PCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

ing for an Assured
Future

TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Surface Water Quality Analysis	W-180825-010	23/08/2025

ISSUED TO: M/S. Uttrakhand Pollution Control Board.

ADDRESS: Awas-Vikas Colony, Haldwani, Distt-Nainital, Uttarakhand

Sampling & Analysis Data

Sample Description	: Surface Water
Sampling Location	: Shipra River, Near Sai Mandir, Kainchi Dham, District- Nainital
Sample Quantity	: 2.0 Ltr.+ 500 ml
Sample Collected By	: Yogesh Rawat MA, UKPCB & C. B. Joshi MA, UKPCB
Sample Drawn On	: 18/08/2025
Sample Received On	: 18/08/2025
Analysis Duration	: 18/08/2025 to 23/08/2025
Sample Marking & Packing	: Plastic+ Glass Bottle (SW)

RESULTS

S.No.	Parameter	Units	Test Method	Results	Standards as Per IS:2296 Class-B Limits
1.	pH	-	IS:3025(Part-11)	7.39	6.5 - 8.5
2.	Temperature	°C	IS:3025(Part-9)	18.0	---
3.	Turbidity	NTU	IS:3025(Part-10)	Clear	---
4.	Electric Conductivity @25°C	µS/cm	IS:3025(Part-14)	258.0	---
5.	Sulphate (SO ₄)	mg/l	IS:3025(Part-24)	6.2	---
6.	Nitrate (NO ₃)	mg/l	IS:3025(Part-34)	0.38	---
7.	Total Hardness (as CaCO ₃)	mg/l	IS:3025(Part-21)	164.0	---
8.	Chloride (as Cl)	mg/l	IS:3025(Part-32)	12.0	---
9.	Fluoride (as F)	mg/l	APHA 4500F	0.36	---
10.	COD (as O ₂)	mg/l	APHA-5220 B	6.0	1.5
11.	Iron (as Fe)	mg/l	IS:3025(Part-53)	0.12	---
12.	Dissolve Oxygen	mg/l	IS-3025(Part-38)	6.8	---
13.	Total Dissolved Solid	mg/l	IS:3025(Part-16)	165.0	5.0 Min
14.	Total Suspended Solid	mg/l	IS:3025(Part-17)	5.8	---
15.	BOD (3 days at 27°C)	mg/l	IS:3025 (P-44)	2.0	3.0
16.	Calcium (as Ca)	mg/l	IS:3025(Part-40)	92.0	---

Laboratory: GT-20, Sector-117, Gautam Budh Nagar - 201 301 (U.P.)

Branch Office:

HARIDWAR | DEHRADUN | PUNE

E-mail: noidalaboratory@gmail.com | Website: www.noidalabs.com



NOIDA TESTING LABORATORIES LLP

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF, CC (Ministry of Environment, Forest & Climate Change) and UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

17.	Magnesium (as Mg)	mg/l	IS:3025(Part-46)	16.03	---
18.	Arsenic (as As)	mg/l	IS:3025(Part-37)	BDL (<0.01)	0.2
19.	Lead (as Pb)	mg/l	IS:3025(Part-47)	BDL (<0.01)	---
20.	Copper (as Cu)	mg/l	IS:3025(Part-42)	BDL (<0.010)	---
21.	Zinc (as Zn)	mg/l	IS:3025(Part-49)	0.14	---
22.	Manganese (as Mn)	mg/l	IS:3025(Part-59)	BDL (<0.010)	---
23.	Total Chromium (as Cr)	mg/l	IS:3025(Part-52)	BDL (<0.01)	---
24.	Sodium (as Na)	mg/l	IS:3025(Part-45)	1.40	---
25.	Potassium (as K)	mg/l	IS:3025(Part-45)	0.21	---
26.	Total Alkalinity (as CaCO ₃)	mg/l	IS:3025(Part-23)	146.0	---
27.	Phosphate (as P)	mg/l	IS:3025(Part-31)	BDL (<0.01)	---
28.	Nitrite (as NO ₂)	mg/l	IS:3025(Part-33)	BDL (<0.05)	---
Microbiological Parameters					
29.	Faecal Coliform	MPN/100 ml	IS-1622	Absent	---
30.	Total Coliform	MPN/100ml	IS-1622	110	500

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY
[Signature]

AUTHORIZED SIGNATORY



Laboratory: GT-20, Sector-117, Gautam Budh Nagar - 201 301 (U.P.)
Branch Office:

HARIDWAR | DEHRADUN | PUNE

E-mail: noida.laboratory@gmail.com | Website: www.noidalabs.com

NOIDA TESTING LABORATORIES LLP

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF, CC (Ministry of Environment, Forest & Climate Change) and UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Surface Water Quality Analysis	W-180825-012	23/08/2025

ISSUED TO: M/S. Uttrakhand Pollution Control Board.

ADDRESS: Awas-Vikas Colony, Haridwar, Distt-Nainital, Uttarakhand

Sampling & Analysis Data

Sample Description	: Surface Water
Sampling Location	: Shipra River, Near Nainital Bank, Ramgarh Road Bhowali, District- Nainital
Sample Quantity	: 2.0 Ltr.+ 500 ml
Sample Collected By	: Yogesh Rawat MA, UKPCB & C. B. Joshi MA, UKPCB
Sample Drawn On	: 18/08/2025
Sample Received On	: 18/08/2025
Analysis Duration	: 18/08/2025 to 23/08/2025
Sample Marking & Packing	: Plastic+ Glass Bottle (SW)

RESULTS

S.No.	Parameter	Units	Test Method	Results	Standards as Per IS:2296 Class-B Limits
1.	pH	-	IS:3025(Part-11)	7.47	6.5 - 8.5
2.	Temperature	°C	IS:3025(Part-9)	16.0	---
3.	Turbidity	NTU	IS:3025(Part-10)	Clear	---
4.	Electric Conductivity @25°C	µS/cm	IS:3025(Part-14)	284.0	---
5.	Sulphate (SO ₄)	mg/l	IS:3025(Part-24)	5.5	---
6.	Nitrate (NO ₃)	mg/l	IS:3025(Part-34)	0.41	---
7.	Total Hardness (as CaCO ₃)	mg/l	IS:3025(Part-21)	176.0	---
8.	Chloride (as Cl)	mg/l	IS:3025(Part-32)	15.4	---
9.	Fluoride (as F)	mg/l	APHA 4500F	0.26	1.5
10.	COD (as O ₂)	mg/l	APHA-5220 B	6.0	---
11.	Iron (as Fe)	mg/l	IS:3025(Part-53)	0.18	---
12.	Dissolve Oxygen	mg/l	IS-3025(Part-38)	6.2	5.0 Min
13.	Total Dissolved Solid	mg/l	IS:3025(Part-16)	182.0	---
14.	Total Suspended Solid	mg/l	IS:3025(Part-17)	6.5	---
15.	BOD (3 days at 27°C)	mg/l	IS:3025 (P-44)	2.4	3.0
16.	Calcium (as Ca)	mg/l	IS:3025(Part-40)	86.0	---

Laboratory / GT-20, Sector-117, Gautam Budh Nagar - 201 301 (U.P.)

Branch Office

E-mail: noida.laboratory@gmail.com | Website: www.noidalabs.com

HARIDWAR | DEHRADUN | PUNE

NOIDA TESTING LABORATORIES LLP

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF, CC (Ministry of Environment, Forest & Climate Change) and UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

17.	Magnesium (as Mg)	mg/l	IS:3025(Part-46)	9.43	---
18.	Arsenic (as As)	mg/l	IS:3025(Part-37)	BDL (<0.01)	0.2
19.	Lead (as Pb)	mg/l	IS:3025(Part-47)	BDL (<0.01)	---
20.	Copper (as Cu)	mg/l	IS:3025(Part-42)	BDL (<0.010)	---
21.	Zinc (as Zn)	mg/l	IS:3025(Part-49)	0.16	---
22.	Manganese (as Mn)	mg/l	IS:3025(Part-59)	BDL (<0.010)	---
23.	Total Chromium (as Cr)	mg/l	IS:3025(Part-52)	BDL (<0.01)	---
24.	Sodium (as Na)	mg/l	IS:3025(Part-45)	2.76	---
25.	Potassium (as K)	mg/l	IS:3025(Part-45)	0.45	---
26.	Total Alkalinity (as CaCO ₃)	mg/l	IS:3025(Part-23)	158.0	---
27.	Phosphate (as P)	mg/l	IS:3025(Part-31)	BDL (<0.01)	---
28.	Nitrite (as NO ₂)	mg/l	IS:3025(Part-34)	BDL (<0.05)	---
Microbiological Parameters					
29.	Faecal Coliform	MPN/100 ml	IS-1622	Absent	---
30.	Total Coliform	MPN/100ml	IS-1622	140	500

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

[Signature]
CHECKED BY

AUTHORIZED SIGNATORY



[Signature]
Jyoti Prakash, Advocate

Laboratory - GT 20, Sector 117, Gautam Budh Nagar - 201 301 (U.P.)

Reg. No. 21 (10) 2008 Branch Office

HARIDWAR | DEHRADUN | PUNE

E-mail : noida.laboratory@gmail.com | Website : www.noidalabs.com

[Handwritten mark]

सं. प्र. सं. (२)
सं. प्र. सं. (५)

Regional Office
Uttarakhand Pollution Control Board
Awas Vikas Colony, Haldwatal
Phone: 05946-276509 & 276510 | Web : www.ukpcb.ik.gov.in.

River Shilpa Aug-2024 to July-2025 Data

Name of the Monitoring Point	Month-Year of Sampling		Temp.	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	TC	TS	Nitro-N	Nitro-N	Sulphate	Phosphate	Fluoride	Sulphate	Phosphate	SAR	Designation of River or Water Quality Class
	Aug-24	Sep-24																								
River Shilpa BS near Nam Kandi Dam, Bhatnagar, Nainital	Aug-24	124	180	7.71	180	7.8	21	202	108	94	160	164	1.6	5.0	110	70	6.8	0.23	0.12	58.63	0.23	0.17	5.7	3.8	0.19	B
	Sep-24	143	210	7.38	210	8.0	19	192	104	88	164	164	1.8	5.0	130	79	4.5	0.11	0.05	24.99	0.13	0.20	5.4	3.4	0.18	B
	Oct-24	149	220	7.44	220	8.2	21	194	110	84	172	172	1.4	4.0	130	79	6.1	0.11	0.05	23.66	0.13	0.20	5.1	3.3	0.17	B
	Nov-24	161	240	7.27	240	8.0	17	186	106	80	168	168	2.0	5.0	140	110	4.5	0.11	0.05	23.67	0.13	0.21	4.8	3.2	0.16	B
	Dec-24	149	220	7.34	220	8.2	19	200	112	88	160	160	2.2	6.0	170	130	4.5	0.12	0.05	23.93	0.15	0.22	5.8	3.5	0.19	B
	Jan-25	161	230	7.58	230	8.0	15	192	102	90	174	174	2.0	6.0	150	120	6.1	0.11	0.04	23.14	0.16	0.21	5.5	3.2	0.18	B
	Feb-25	141	210	7.40	210	8.2	17	190	108	82	166	166	1.8	5.0	170	140	7.8	0.12	0.04	23.53	0.16	0.23	5.9	3.6	0.19	B
	Mar-25	158	230	7.79	230	7.8	19	204	112	92	178	178	2.0	6.0	200	130	9.3	0.14	0.04	24.51	0.17	0.24	6.4	3.6	0.19	B
	Apr-25	145	210	7.44	210	7.8	24	214	116	98	162	162	1.8	5.0	430	350	22	0.13	0.03	24.09	0.18	0.22	6.7	3.8	0.20	B
	May-25	158	230	7.57	230	7.4	21	194	110	84	170	170	2.0	6.0	350	240	21	0.14	0.03	24.87	0.18	0.23	6.6	3.3	0.20	B
	Jun-25	149	220	7.28	220	7.2	23	206	114	92	174	174	2.0	6.0	430	220	26	0.13	0.03	25.34	0.19	0.24	6.7	3.5	0.20	B
	Jul-25	131	190	7.75	190	7.4	19	184	106	78	160	160	1.8	5.0	350	280	21	0.13	0.04	26.06	0.20	0.24	6.9	3.6	0.22	B

JMK

6/9

[Signature]



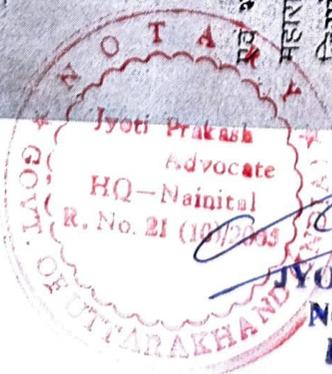
Jyoti Prakash
Advocate
NOTARY H.Q. Nainital
Reg. No. 21 (10) 2005

8

कार्यालय अधिशासी अभियन्ता, निर्माण शाखा, उत्तराखण्ड पेयजल
निगम, भीमताल

कैचीधाम सीवरेज योजना की आख्या

जनपद नैनीताल में कैचीधाम नैनीताल- अल्मोड़ा मार्ग पर नैनीताल से लगभग 17 कि०मी० दूरे भवाली से 09 कि०मी० पर अवस्थित है इस आधुनिक तीर्थ स्तर पर याया श्री नीव कर्षरी महाराज का आश्रम है प्रत्येक वर्ष वी 15 जून को यहां पर बहुत बड़े मेले का आयोजन होता है जिसमें देश-विदेश के श्रद्धालु भाग लेते हैं; कैचीधाम उत्तराखण्ड के पर्यटन दृष्टि से एक महत्वपूर्ण स्थल है जिस कारण देश-विदेश से पर्यटक/श्रद्धालु वर्ष भर कैचीधाम मन्दिर के दर्शन हेतु आते हैं। उत्तराखण्ड गठन के पश्चात् कैचीधाम नगर में बहुत तेजी से व्यवसायिक, सरकारी एवं निजी संस्थान स्थापित हो रहे हैं। कैचीधाम की जनसंख्या में अत्यधिक वृद्धि हुई है। पर्यटकों की अधिकता व होटल, बाजार, रिसॉर्ट, होमस्टे आदि की संख्या में बढ़ोत्तरी के कारण सीवरेज की अप्रत्याशित वृद्धि हुई है जिस कारण शहर में सीवरेज व्यवस्था की आवश्यकता है। कैचीधाम सीवरेज योजना की माँग कैचीधाम के स्थानीय निवासियों/जनप्रतिनिधियों द्वारा लगातार की जा रहा है एवं जिला गंगा समिति अध्यक्ष/जिलाधिकारी महोदया, नैनीताल द्वारा सीवर लाईन विछाये जाने हेतु निर्देशित किया गया है। जिसके समाधान हेतु कैचीधाम सीवरेज योजना का प्राक्कलन अनुमानित लागत 2796.61 लाख विरचित किया जा रहा है। वर्तमान में एस०टी०पी० निर्माण के लिये भूमि का चयन कर लिया गया है। लगभग 1 एम०एल०डी० क्षमता का एस०टी०पी० एवं लगभग 9.5 कि०मी० की सीवर लाईन प्रस्तावित है।



JYOTI PRAKASH, Advocate
NOTARY H.Q. Nainital
Reg. No. 21 (10) 2005

अधिशासी अभियन्ता

CHAPTER I. SALIENT FEATURES

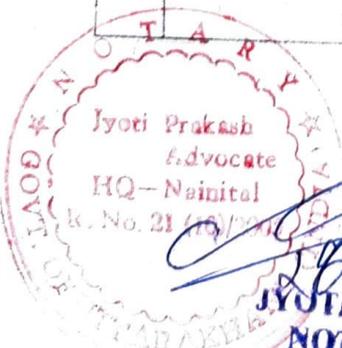
Sl. No.	Particulars	Details					
1	Name of Project:	Kainchi Dham Sewerage Scheme					
2	Area/ Block/ District :	Kainchi Dham/ Betalghat/ Nainital					
3	Lat/ Long:	29°25'17.41"N & 79°30'46.29"E					
4	Villages Included :	Niglat Talla & Niglat Malla					
5	Population	Base Year - 2026		Mid Year - 2041		Design Year - 2056	
	Permanent	1028		1210		1424	
	Institutional / Tourist	7012		8256		9719	
	Total	8040		9466		11143	
6	House Hold	Base Year - 2026					
	Total HSC	256					
	Ex. HSC Retained	0					
	Proposed HSC	256					
7	Village wise Population Including Institutional & Tourist (Pop.) & Sewage Discharge (SD)	Base Year - 2026		Mid Year - 2041		Design Year - 2056	
		Pop.	Sewage Discharge in MLD	Pop.	Sewage Discharge in MLD	Pop.	Sewage Discharge in MLD
	Niglat Talla	7,473	0.81	8,798	0.95	10,357	1.12
	Niglat Malla	568	0.06	668	0.07	787	0.08
	Total:	8,040	0.9	9,466	1.0	11,143	1.2
Proposal							
8	Sewerage Zone	There is only one zone proposed based on detail topography of Kainchi Dham and finally sewage outfall into proposed STP.					
9	Sewage Treatment Plant						
	Existing:	Nil					
	Proposed:	1.0 MLD STP proposed in this proposal					
10	Sewage Pumping Station						
	Proposed:	No SPS is required					
11	Details of Sewer Network						
	Existing Pipe:	Nil					
	Proposed Pipe						
	Type of Pipe	Dia. Of Pipe in mm			Length of Pipe in m		
	DI K-7 Pipe	150 mm			6,426		
		200 mm			1,858		
		250 mm			855		
		300 mm			59		
	Total:				9,198		



 Iyoti Prakash
 Advocate
 H.Q. - Nainital
 R. No. 21 (10)/2003
 NOTARY H.Q. Nainital
 Reg. No. 21 (10)/2003
 MSPIPL

DETAILED PROJECT REPORT OF KAINCHI DIAM SEWERAGE SCHEME

Sl. No.	Particulars	Details					
12	Road Cutting & Reinstatement						
	B.M./ S.D.B.C. Road	Length - 4292 m & Area - 6834.79 sqm					
	CC Road	Length - 1768 m & Area - 2420.92 sqm					
13	Operator Room with Toilet & Store	1 no. proposed at proposed STP.					
14	Boundary wall and Gate	136.4 m of Boundary wall and Gate with RCC Retaining Wall for the protection of STP					
15	Depth wise Proposed Pipe	0m - 1.5m	1.5m - 3.0m	3.0m - 4.5m	4.5m - 6.0m	6.0m - 7.5m	7.5m - 9.0m
	150 mm	5,261	902	263	-	-	-
	200 mm	1,830	28	-	-	-	-
	Total:	7,091	930	263	-	-	-
16	Proposed Manhole	Size				Nos.	
	Brick MH	0.9 m				396	
		1.2 m				34	
		1.5 m				10	
	R.C.C. MH	0.9 m				57	
		1.2 m				13	
		1.5 m				9	
		Total				519	
17	Details of Manholes - Depth wise	0m - 1.5m	1.5m - 3.0m	3.0m - 4.5m	Total		
	No. of Manholes	445	56	18	519		
18	Project Implementation Period	18 Months					
19	Schedule of rates followed	DSR (2023), UJN SOR 2023, PWD SOR 2024-25, PWD Letter (Road Cutting Charges) & SOR (Indian Society for Trenchless Technology)					
20	Financial Details						
	Work Cost	2,100.11	Lakh				
	Deposit (Charges of PWD/ UKPCL)	346.25	Lakh				
	Sub Total :	2,446.36	Lakh				
	Contingencies	77.99	Lakh				
	Total :	2,524.35	Lakh				
	Centage	272.26	Lakh				
	Grand Total:	2,796.61	Lakh				



JYOTI PRAKASH, Advocate
NOTARY H.Q. Nainital
Reg. No. 21 (10) 2005

A.E.

सेवा में,

उपनिर्वाहकरी महोदय,
श्री केंचीधाम (मैरिटाब)

द्वारा- उचित-साधन

विषय: मा० राष्ट्रीय हारित अधिकरण, नई दिल्ली में याजित फरका
में संयुक्त निरीक्षण में राज्य विद्यालय से सम्बन्धित विषय

महोदय,

उपरोक्त विषयक मा० राष्ट्रीय हारित अधिकरण, नई दिल्ली में
याजित Original Application No. 290/2025 में पारित आदेश कि०
09 July 2025 के अनुषंग में गठित संयुक्त जांच समिति द्वारा कि०
18/08/2025 को स्थान पत्राली से केंचीधाम क्षेत्रा तक संयुक्त निरीक्षण
किया गया, जिसमें राज्य विद्यालय की ओर से डिप्टी नयी कि०
स्थित भवन/होतल आदि के अतिक्रमण के सम्बन्ध में राज्य
अधिकारियों के आधार पर अतिक्रमण चिन्हित किया गया, जिसका
विवरण निम्न प्रकार है,

- ① ग्राम तल्ला विगलात नाम - मंजू पीट्टे w/o प्रिलोचन पीट्टे एक भूखण्ड
- ② ग्राम तल्ला विगलात नाम - हिमांशु कन्नवाल एक दिन से काग -
रेस्टोरेंट,

उक्त दोनों व्यक्तियों को पूर्व में नोटिस विहित किये गये हैं,
प्रत्येक सम्बन्ध में वैधानिक कार्यवाही गतिमान है, इसके अतिरिक्त
राज्य विद्यालय द्वारा समय-समय पर अधिधाम चलाकर अतिक्रमण
चिन्हित करके तथा उनके विरुद्ध वैधानिक/चालनी कार्यवाही की जाती
है।

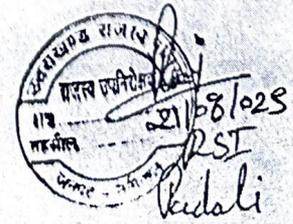
अतः उपरोक्त न्याय रिपोर्ट साबर सेवा में प्रेषित है।



IYONI PRAKASH, ADVOCATE
NOTARY PUBLIC, NAGPUR
REG. No. 21 (33) 2005

राज्य वि० पाटली की जांच रिपोर्ट
सेवा में साबर अग्रसारित,

1/6
21/08/2025
राज्य वि० पाटली



9

कार्यालय उपजिलाधिकारी, नैनीताल।

दिनांक 22 अगस्त, 2025

पत्रांक 1141 /२०का०/2025

सेवा में,

उपजिलाधिकारी,
श्री कैची घाम।विषय- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित Original Application No. 290/2025 के सम्बन्ध में।

महोदया,

उपरोक्त जिलाधिकारी महोदय नैनीताल के कार्यालय संख्या 70 (1)/23-स्थानीय निकास/2025 दिनांक 06 अगस्त, 2025 के द्वारा का संदर्भ ग्रहण करने का कष्ट करें जिसके द्वारा परामर्शदाता (न्यायिक), **Cunsultant (Judicial)** राष्ट्रीय हरित अधिकरण, प्रधान न्यायपीठ, नई दिल्ली के ई मेल पत्र दिनांकित 17 जुलाई, 2025 से मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित Original Application No. 290/2025 में पारित आदेश दिनांक 09 जुलाई, 2025 के अनुपालन में कमेटी गठित कर प्रकरण में जाँच कर संयुक्त जांच आख्या उपलब्ध कराये जाने के निर्देश प्राप्त है।

उक्त के क्रम में तहसीलदार नैनीताल द्वारा अपने कार्यालय पत्र संख्या 1140/२०का०/2025 दिनांक 22 अगस्त, 2025 से अवगत कराया गया है कि राजस्व विभाग की ओर से राजस्व उपनिरीक्षक भवाली द्वारा शिप्रा नदी/नाले किनारे स्थित भवन/होटल आदि के अतिक्रमण के सम्बन्ध में राजस्व अभिलेखों के आधार पर अतिक्रमण चिह्नित किये गये जिनका विवरण निम्नवत है:-

- 1-लियाकत हुसैन पुत्र शहीद बक्श निवासी भवाली।
- 2-मनोहर हुसैन पुत्र शहीद बक्श निवासी भवाली।
- 3-आदिल कुरैशी पुत्र हिजबुल रहमान निवासी भवाली।
- 4-मनोज कुमार गौतम पुत्र हुकुम सिंह निवासी भवाली।
- 5-भूपाल सिंह पुत्र भवान सिंह रौतेला निवासी भवाली।
- 6-खजान चन्द्र भट्ट पुत्र पानदेव निवासी भवाली।
- 7-सुनील कुमार पुत्र गुलाब राम निवासी भवाली।
- 8-मदन सिंह बिष्ट पुत्र पदम सिंह बिष्ट निवासी भवाली।

उक्त भूमि राजस्व अभिलेखों में रौली/नाले के रूप में दर्ज है जो शिप्रा नदी के नाम से जानी जाती है। उक्त नाले से लगी हुई लोक निर्माण विभाग की सड़क है। उपरोक्त अतिक्रमण नाले व उससे लगी हुई लोक निर्माण विभाग की भूमि पर किया गया है। पूर्व में राजस्व विभाग एवं लोक निर्माण विभाग द्वारा संयुक्त निरीक्षण किया गया। निरीक्षण उपरान्त लोक निर्माण विभाग द्वारा उपरोक्त अतिक्रमणकारियों को नोटिस निर्गत किये गये हैं तथा वर्तमान में कार्यवाही लोक निर्माण विभाग के स्तर पर गतिमान है।

अतः तहसीलदार नैनीताल से प्राप्त आख्या मूल में संलग्न कर प्रेषित है।
संलग्नक:- उक्तानुसार।



JYOTI PRAKASH II, ADVOCATE
NOTARY H.Q. Nainital
Reg. No. 21 (10) 2003

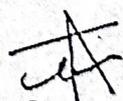
1
(नवाजिशा खलीक)
उपजिलाधिकारी,
नैनीताल।

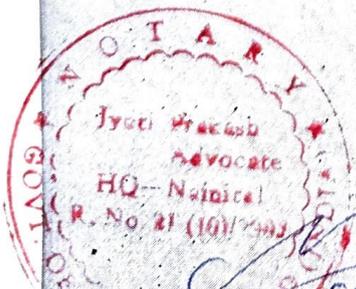
संलग्न-९
९

कार्यालय अधिशासी अभियन्ता, निर्माण शाखा, उत्तराखण्ड पेयजल
निगम, भीमताल

कैचीधाम सीवरेज योजना की आख्या

जनपद नैनीताल में कैचीधाम नैनीताल- अल्मोड़ा मार्ग पर नैनीताल से लगभग 17 कि०मी० एवं भवाली से 09 कि०मी० पर अवस्थित है इस आधुनिक तीर्थ स्तर पर यावा श्री नीव करौरी महाराज का आश्रम है प्रत्येक वर्ष की 15 जून को यहां पर बहुत बड़े मेले का आयोजन होता है जिसमें देश-विदेश के श्रद्धालु भाग लेते हैं। कैचीधाम उत्तराखण्ड के पर्यटन दृष्टि से एक महत्वपूर्ण स्थल है जिस कारण देश-विदेश से पर्यटक/श्रद्धालु वर्ष भर कैचीधाम मन्दिर के दर्शन हेतु आते हैं। उत्तराखण्ड गठन के पश्चात् कैचीधाम नगर में बहुत तेजी से व्यवसायिक, सरकारी एवं निजी संस्थान स्थापित हो रहे हैं। कैचीधाम की जनसंख्या में अत्यधिक वृद्धि हुई है। पर्यटकों की अधिकता व होटल, बाजार, रिसॉर्ट, होमस्टे आदि की संख्या में बढ़ोत्तरी के कारण सीवरेज की अप्रत्याशित वृद्धि हुई है जिस कारण शहर में सीवरेज व्यवस्था की आवश्यकता है। कैचीधाम सीवरेज योजना की मांग कैचीधाम के स्थानीय निवासियों/जनप्रतिनिधियों द्वारा लगातार की जा रहा है एवं जिला गंगा समिति अध्यक्ष/जिलाधिकारी महोदया, नैनीताल द्वारा सीवर लाईन बिछाये जाने हेतु निर्देशित किया गया है। जिसके समाधान हेतु कैचीधाम सीवरेज योजना का प्राक्कलन अनुमानित लागत 2796.61 लाख विरचित किया जा रहा है। वर्तमान में एस०टी०पी० निर्माण के लिये भूमि का चयन कर लिया गया है। लगभग 1 एम०एल०डी० क्षमता का एस०टी०पी० एवं लगभग 9.5 कि०मी० की सीवर लाईन प्रस्तावित है।


अधिशासी अभियन्ता




JYOTI PRAKASH, Advocate
NOTARY H.Q. Nainital
Reg. No. 21 (10) 2005

९

उत्तराखण्ड शारण
आगरा अगुभाग-2
ई फाइल संख्या-1575892
देहरादून : दिनांक: 04 अगस्त, 2025

अधिसूचना

अधिसूचना संख्या: 2095(2)/V-2/2017-05(आ0)/2017 टी.सी. दिनांक: 14.12.2017 के द्वारा जिला स्तरीय विकास प्राधिकरण, नैनीताल का विकास क्षेत्र अधिसूचित किया गया है। शासनादेश संख्या: 626/V-2/21, दिनांक 17.03.2021 के द्वारा वर्ष 2016 से पूर्व के प्राधिकरणों एवं विनियमित क्षेत्रों को छोड़कर, नए सम्मिलित क्षेत्रों में मानचित्र स्वीकृति की प्रक्रिया को अग्रिम आदेशों तक स्थगित किया गया है।

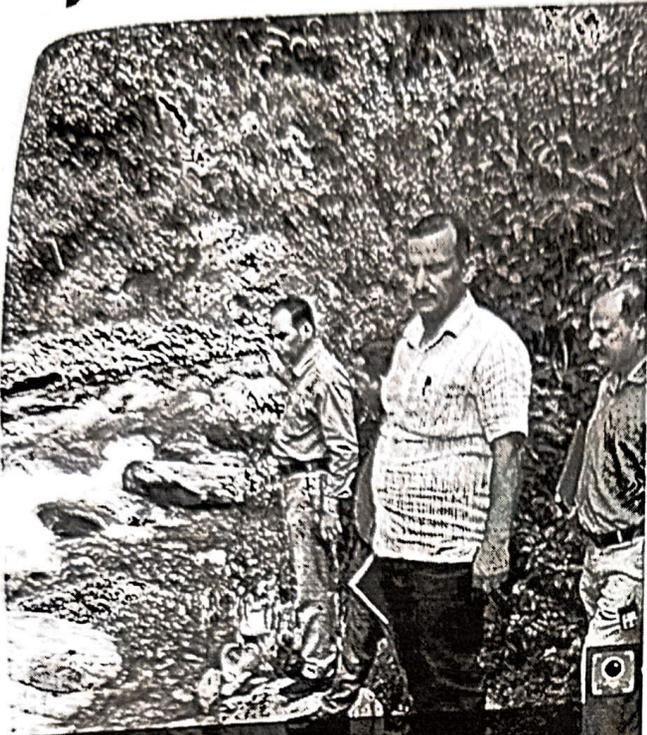
उत्तराखण्ड नगर एवं ग्राम नियोजन तथा विकास अधिनियम, 1973 की धारा-3 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए उक्त अधिसूचना में आंशिक संशोधन करते हुए निम्नलिखित भू-भागों को जिला स्तरीय विकास प्राधिकरण, नैनीताल के विकास क्षेत्र के रूप में अधिसूचित किये जाने की श्री राज्यपाल महोदय सहर्ष स्वीकृति प्रदान करते हैं-

1. जिला-नैनीताल में खुटानी-विनायक-चांफी-धारी-धानाचूली-शहरफाटक व धानाचूली-भटेलिया तक मुख्य मोटर मार्ग के दोनों ओर 200 मी० का हवाई क्षेत्र।
2. जिला-नैनीताल में हल्द्वानी-रामनगर मुख्य मोटर मार्ग के मध्य स्थित राजस्व ग्राम कालादूंगी-बैलपड़ाव छोई का समस्त क्षेत्र।
3. रामनगर-मोहान एवं रामनगर-पीरूमदारा मुख्य मोटर मार्ग का समस्त क्षेत्र।
4. जिला-नैनीताल में काठगोदाम-हैड़ाखान मुख्य मोटर मार्ग के दोनों ओर 200 मी० का हवाई क्षेत्र।
5. भीमताल से लगे जन्तवाल गांव, बोहराकून एवं जंगलिया गांव का समस्त क्षेत्र।
6. कैंची घाम, नैनीताल में हो रहे निर्माण कार्यों को नियंत्रित किये जाने हेतु कैंची घाम के 02 कि०मी० की परिधि का क्षेत्र।

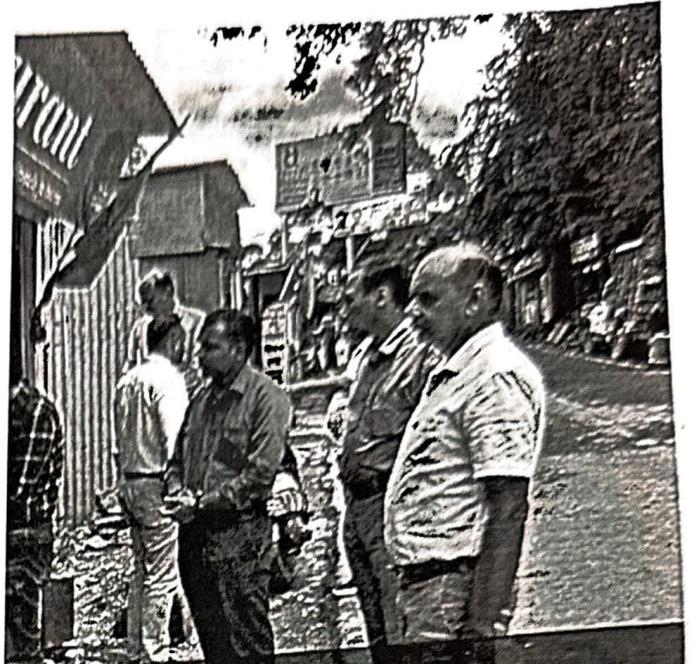
2- उपरोक्त उल्लिखित क्षेत्र यदि शासनादेश संख्या: 626 दिनांक: 17.03.2021, जिसमें मानचित्र स्वीकृति की प्रक्रिया स्थगित है, में सम्मिलित है तो उक्त क्षेत्रों को शासनादेश संख्या: 626 दिनांक: 17.03.2021 की परिधि से अवमुक्त किया जाता है।

3- अधिसूचना संख्या: 2095(2)/V-2/2017-05(आ0)/2017 टी.सी. दिनांक: 14.12.2017 एवं शासनादेश संख्या: 626/V-2/21, दिनांक 17.03.2021 में उपरोक्त संशोधन के अतिरिक्त अन्य प्रावधान यथावत लागू रहेंगे।

(आर.मीनाक्षी सुन्दरम)
प्रमुख सचिव।



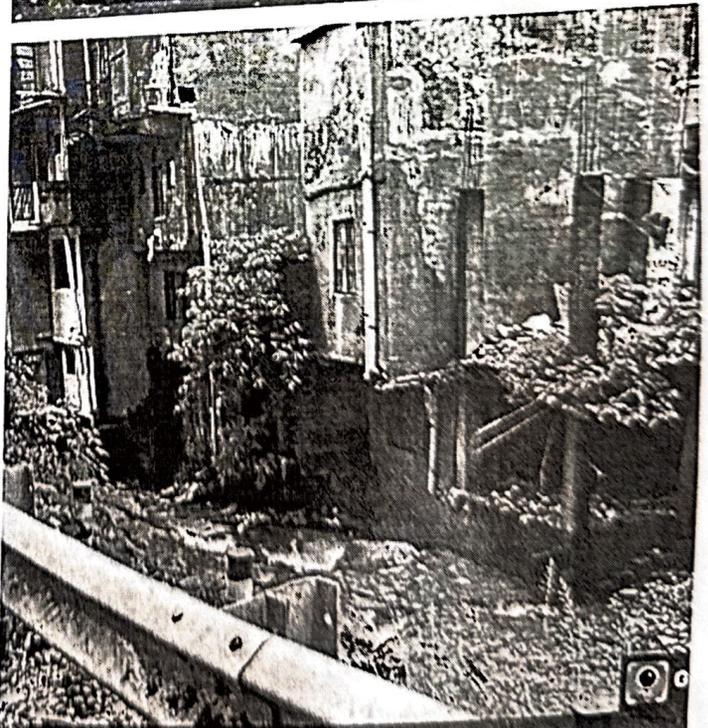
Bhowali Range, Uttarakhand, India
Cgc8+733, Bhowali Range, Uttarakhand 263132, India
Lat 29.421137° Long 79.515122°
18/08/2025 01:06 PM GMT +05:30



Sukha, Uttarakhand, India
9gmc+327, Bhowali, Sukha, Uttarakhand 263132, India
Lat 29.38275° Long 79.520044°
18/08/2025 12:01 PM GMT +05:30



Bhowali Range
Cgf6+8v5, Nh109, Bhowali, Uttarakhand 263132, India
Lat 29.423178° Long 79.515122°
18/08/2025 12:01 PM GMT +05:30

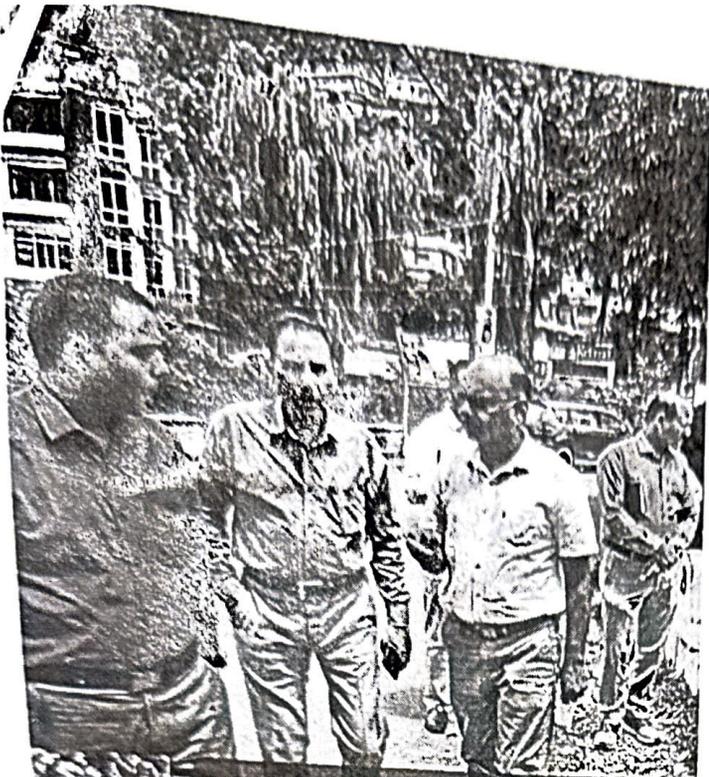


Sukha, Uttarakhand, India
9gm8+cxm, Malli Bazaar Rd, Bhowali, Sukha, Uttarakhand 263132, India
Lat 29.383573° Long 79.517235°
18/08/2025 12:10 PM GMT +05:30

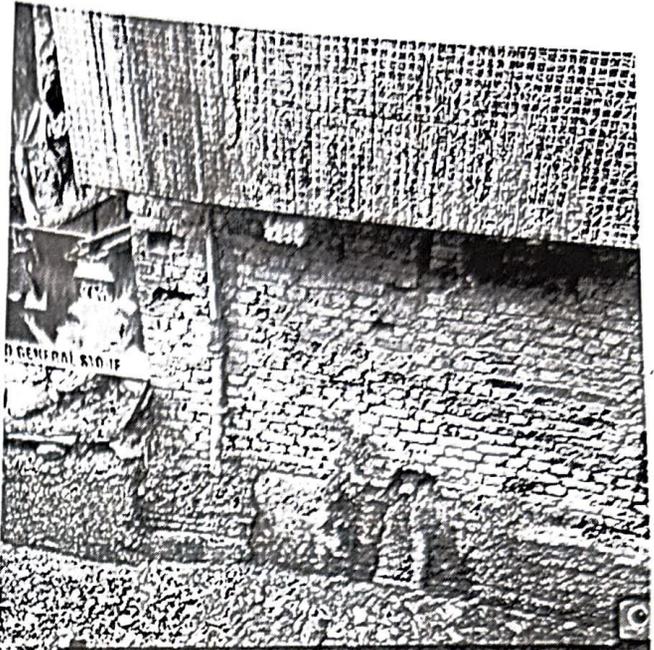


JYOTIRAKASHI, Advocate
NOTARY H.Q. Nainital
Reg. No. 21 (10) 2005

2



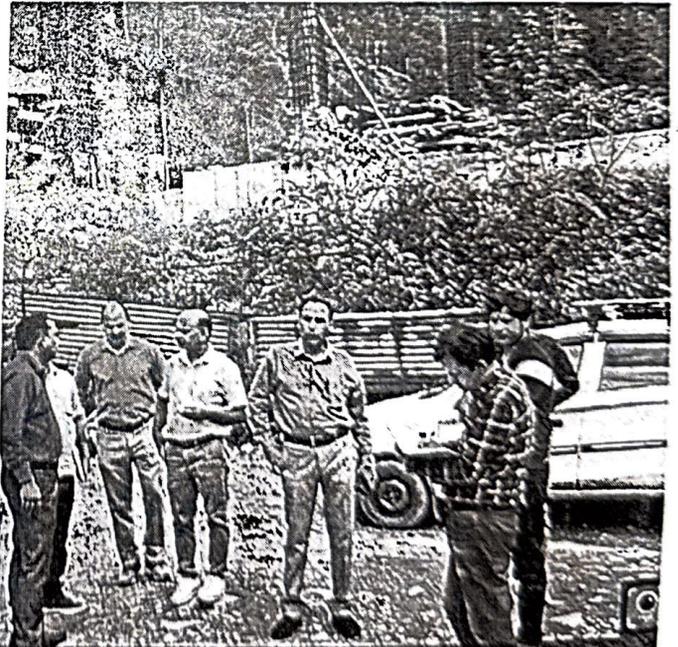
Sukha, Uttarakhand, India
9gmc+45j, Bhowali-rangarh Rd, Bhowali,
Uttarakhand 263132, India
Lat 29.382757° Long 79.520384°
18/08/2025 11:58 AM GMT +05:30



Sukha, Uttarakhand, India
9gm9+755, Haldwani - Bhowali Rd, Bhowali, Sukha
Uttarakhand 263132, India
Lat 29.383115° Long 79.517856°
18/08/2025 12:09 PM GMT +05:30



Sukha, Uttarakhand, India
9gm9+66v, Haldwani - Bhowali Rd, Bhowali, Sukha
Uttarakhand 263132, India
Lat 29.383086° Long 79.518005°
18/08/2025 12:08 PM GMT +05:30



Bhowali Range, Uttarakhand, India
Kainchi Dham Baba Neeb Karori Ashram, Bhowali R
Uttarakhand 263132, India
Lat 29.421636° Long 79.513684°
18/08/2025 01:12 PM GMT +05:30

Jyoti Prakash
Advocate
HQ - Nainital
R. No. 21 (10)/2005
NOTARY H.Q. Nainital
Reg. No. 21 (10) 2005

2